



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/14/2023	PODMO TERON Versus THE UNION OF INDIA AND 11 ORS	MR. B BARUAH MR S HUSSAIN	SC, AG MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, PWD SC, K A A C SC, FINANCE
2	WP(C)/6583/2023	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION Versus UNION OF INDIA AND ORS	G. GOSWAMI R SARMAH MR J BORAH	MR. M SHARMA (r-2,3) MS. S YASMIN (r-2,3) DY.S.G.I. SC, UBI
3	Cus.Ref./11/2024 FIXED	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SHRI JAHAR DAS,	MR. S C KEYAL	
4	WITH Cus.Ref./1/2025	COMMISSIONER OF CUSTOM PREVENTIVE Versus SHRI SANJAY KUMAR DAS,	MR. S C KEYAL	
	WITH I.A.(Civil)/146/2025 in Cus.Ref./1/2025	COMMISSIONER OF CUSTOM PREVENTIVE Versus Shri Sanjay Kumar Das	SUBHASH CHANDRA KEYAL	
5	PIL/28/2024	KHANIN DEKA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. K M TALUKDAR MR H BETALA MR C KUMAR	GA, ASSAM SC, INCOME TAX SC, PWD
6	WA/47/2024 CAVT. NO.13922/023,	NORTH EAST FRONTIER RAILWAY AND ANR. Versus M/S INFOTECH SOLUTION AND 2 ORS.	MR. B CHAKRAVARTY	MR. P BHOWMICK FOR CAVEATOR
7	PIL/77/2024 FIXED	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH	GA, ASSAM DY.S.G.I. SC, BTC

8	WA/173/2024 CAVT. NO.04292/024,	ON THE DEATH OF MAMAT BAISHYA, HIS LEGAL HEIRS Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
	WITH I.A.(Civil)/1583/2024 in WA/173/2024	MAMAT BAISHYA Versus KHAGARU BAISHYA AND 14 ORS	MR H K SARMA	GA, ASSAM MR. R ALI SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
9	Cont.Cas(C)/641/2024	SRI DOMON LONGMAILAI Versus THAI TSHO DAULAGUPU (ACS) AND 4 ORS.	MR. B BARUAH MR U RONGPI	
10	I.A.(Civil)/2583/2024 in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR	MR. P J PHUKAN MR. P J PHUKAN	MR. A K SARKAR MR. P MAHANTA (r-3) MR D KALITA (R-1)
	WITH WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND ANR.	MR. P J PHUKAN	MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
11	Cont.Cas(C)/52/2025	MANTU CHANGMAI Versus MISS MAMATA HOJAI	MR. R S MISHRA MR K J SAIKIA	
		- FOR FRESH ADMISSION WITH STAY/BAIL -		
12	WA/399/2024	TAPA DEB TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, PWD
13	WA/5/2025 B/O	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. K P PATHAK MR BHARGAV DAS	GA, ASSAM G. GOSWAMI MR H K NATH MR J BORAH SC, WPT AND BC FOR CAVEATOR
	WITH WA/388/2022	GAURAV UPADHYAY Versus THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANIAR	MR. K GOSWAMI (R6) MR. P HAZARIKA (R-5) R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH (R-5) P. BORAH (R-5) SC, WPT AND BC
15	PIL/6/2025	BISWANATH DISTRICT JAMIAT ULAMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
16	WA/11/2025	L IBOCHOW SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM SC, APDCL
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
17	WP(C)/6387/2024	CANARA BANK Versus THE STATE OF ASSAM AND 8 ORS	MR. M SHARMA MR H K SARMA	GA, ASSAM SC, REVENUE
18	PIL/5/2025	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. P BORDOLOI MS M NIROLA	SC, P AND R.D. GA, ASSAM
19	PIL/7/2025	FAIZUL HOQUE LASKAR Versus THE STATE OF ASSAM AND 9 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, P AND R.D. GA, ASSAM

20	WA/29/2025	NO 10245224N LNK HEMANTO BORDOLOI Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR S GAUTAM	DY.S.G.I.
21	WP(C)/426/2025	EMDADUL ISLAM AND 12 ORS. Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE
22	WP(C)/437/2025	OSMAN GANI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE
23	WP(C)/498/2025	SUNIT SARMAH AND 29 ORS Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE
24	WP(C)/499/2025	MD ABDUL WAHAB AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	ANACLATAS AHMED MR. M P SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

25	WA/270/2024	THE STATE OF ASSAM AND ANR. Versus RAMEN KR. SARMA AND 41 ORS.	SC, EDU	MR. I CHOWDHURY SR ADV W AHMED
26	WA/337/2024	SUMIT LAL DEY Versus THE STATE OF ASSAM AND 5 ORS	MR B MALAKAR	GA, ASSAM
27	WA/389/2024	N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	MR H GUPTA DY.S.G.I.

WITH

[I.A.\(Civil\)/3573/2024](#)
in WA/389/2024

		N F RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.
28	PIL(Suo Moto)/1/2025 FIXED	IN RE- DIMA HASAO TRAGEDY Versus THE CHIEF SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR. T J MAHANTA (SC, GHC)	
29	WP(C)/20/2025 FIXED	SURAJ NAIDING AND 3 ORS. Versus THE N. C. HILLS AUTONOMOUS COUNCIL AND 5 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTHAN	GA, ASSAM SC, NCHAC

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

30	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
31	WA/433/2023 CAVT. NO.10982/023,	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
32	WP(C)/3598/2024	THE UNION OF INDIA AND ANR. Versus KANAK CHANDRA BARMAN (RETD.) AND 20 ORS.	SC, I A AND A D MR. R K TALUKDAR	MR S NATH (R-3 TO 10, 12,13,15,18,19,21,14,16,17,20) MS R MEDHI(R-3 TO 10, 12,13,15,18,19,21,14,16,17,20)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/211/2025 B/O	RAHUL BRAHMA BORDHAN Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. B GOGOI MR. A SARMAH	GA, ASSAM SC, BTC SC, FISHERY
MOTION				
2	WP(C)/552/2025	M/S R M MUSTARD OIL INDUSTRY Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ MR S J SHAMIM MR ROBIUL HOQUE	SC, APDCL
3	WP(C)/557/2025	TULIP TEA COMPANY Versus THE UNION OF INDIA AND 6ORS	MS. M L GOPE MS. N HAWELIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
4	WP(C)/567/2025	MRIDUL SAIKIA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
5	WP(C)/579/2025	RAM CHANDRA SARKAR Versus THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND ANOTHER	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	
6	WP(C)/588/2025	SMTI JYOTI DEKA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
7	WP(C)/591/2025	M/S KALESHAWARI POWER PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA	MS M HAZARIKA	GA, ASSAM DY.S.G.I. SC, FINANCE
8	WP(C)/594/2025	CHANDRAJIT HAZARIKA Versus UNION OF INDIA AND 6 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
9	WP(C)/599/2025	MUKUT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR G RAHUL MR. D M NATH	SC, IRRIGATION SC, FINANCE
10	WP(C)/601/2025	LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM
11	WP(C)/617/2025	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MR. D GOGOI MR. R R Gogoi MR. I BORTHAKUR	SC, BTC

ADMISSION

12	WP(C)/2647/2023 FIXED	PRAKASH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. J SARMAH	GA, ASSAM SC, FOREST
13	WP(C)/5598/2023 B/O	M/S KALPANA ELECTRICAL Versus THE STATE OF ASSAM AND 9 ORS	MR. K R PATGIRI MS. D. DEVI	SC, IRRIGATION SC, PWD SC, FINANCE
14	WP(C)/978/2024 FIXED	GODREJ AND BOYCE MFG CO. LTD Versus THE STATE OF ASSAM AND 4 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
15	WP(C)/1013/2024 FIXED	GODREJ AND BOYCE MFG CO. LTD Versus THE STATE OF ASSAM AND 3 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
16	WP(C)/1185/2024 FIXED	MOLOY BHATTACHARJEE AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S NATH MR. H AHMED	SC, WATER RESOURCE

ORDERS

17	Cont.Cas(C)/283/2024 B/O	A S ENTERPRISE Versus CHANDAN SARMA AND 3 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	
18	WP(C)/1310/2024 FIXED	M/S JINKU ENTERPRISE Versus THE STATE OF ASSAM AND 11 ORS	MR. B SHARMA MR. K BORUAH MS P DAS MS. P BORAH S SHARMA	GA, ASSAM SC, HANDLOOM AND TEXTILE
19	WP(C)/3688/2024 FIXED	ANUPAM SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	MR K L GUPTA (R-6) SC, FOREST
20	WP(C)/4644/2024 B/O	SANJAY KR HALDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. A Z AHMED	GA, ASSAM MR. P SHARMAH MR. P S BHATTACHARYYA (R-4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7048/2024 B/O	SUMITRA BALA BRAHMA AND 114 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED M BEGUM	SC, ELEM. EDU SC, BTC SC, FINANCE
2	WP(C)/614/2025	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/234/2025 in WP(C)/614/2025	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT
3	WP(C)/623/2025	SHAHINUR ALOM SARKAR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR	GA, ASSAM SC, SEC. EDU.
ADMISSION				
4	WP(C)/108/2024 PART-HEARD, FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
5	WP(C)/8147/2022 FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
6	WP(C)/4918/2023 FIXED	SYED MABIDUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	MR. I H SAIKIA (R-5) SC, SEC. EDU.
7	WP(C)/1728/2024 B/O	BANANI DEB Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG (A AND E) GA, ASSAM MR. A CHAMUAH (r-8) SC, SEC. EDU. SC, FINANCE
8	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) MR N ALAM T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC FOR CAVEATOR

9	WITH WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
10	WITH WP(C)/1856/2024	KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
11	WITH WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19,20,21,27) MR. P K DAS(R- 24,26,28,29,30,31,32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR- 7,8,9,10,12,13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19,20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
12	WITH WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9,10,11) MR P BHARDWAJ(R-6,7,8,9,10,11) T CHAKMA(R-6,7,8,9,10,11) SC, SEC. EDU. SC, BTC
13	WP(C)/4210/2024 FIXED	DR. RAJDEEP DUTTA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, AAU SC, G U
14	WITH WP(C)/4251/2024	DR. SARAHNA TAUFIQ Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MS. S PARVEEN MR H K DAS MS D MAHANTA MR N K SARMA	SC, AAU
15	WP(C)/4373/2024 FIXED	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
16	WP(C)/6051/2024 FIXED	SURENDRA NATH GAYARI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE

ORDERS

17	Cont.Cas(C)/355/2017 FIXED, WITH WP(C)/6794/2013 (D/O)	MAINA KUMAR DAS Versus PREETAM SAIKIA and ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR. P K BORAH (R-4) MR.N SARMA(R-1) MR B KAUSHIK (R-4) MS.K DAS(R-1)
----	--	--	---	---

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025

9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 11:15 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/510/2025 B/O	SAHJAHAN ALI @ SHAJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/192/2025 in WP(C)/510/2025	SAHJAHAN ALI @ SHAJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/547/2025 B/O	RABIA KHATUN ALIAS RUBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	WITH I.A.(Civil)/211/2025 in WP(C)/547/2025	RABIA KHATUN ALIAS RUBIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	K U AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/609/2025 B/O	SAIBUDDIN ALIAS MD SAIFUDDIN Versus THE UNION OF INDIA AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
4	WP(C)/3127/2018 FIXED	JIBEN DEBNATH Versus THE UNION OF INDIA AND 6 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

5	WP(C)/4864/2018 B/O, WITH LCR, WITH MC/79/2024 (D/O)	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM MR. A AHMED MR A RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/4876/2024 B/O, WITH LCR	MD. AMIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/6555/2024 FIXED, WITH LCR	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH I.A.(Civil)/3807/2024 in WP(C)/6555/2024	OMAR ALI @ OMAR ALI SHIKDAR Versus THE UNION OF INDIA AND 7 ORS	MR. B K SEN MR A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/51/2025 FIXED	NURJAHAN KHATUN Versus UNION OF INDIA AND 5 ORS	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
9	WP(C)/81/2025 FIXED, WITH LCR	NURJAHAN KHATUN @ NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/82/2025 FIXED	JOYNAL TALUKDAR @ JOYNAL ABDIN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/90/2025 FIXED	ASMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ORDERS

12	I.A.(Civil)/3001/2024 B/O, WITH LCR in WP(C)/8360/2019	BHANU NESSA @ BHANU BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/8360/2019	BHANU NESSA @ BHANU BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. M U MAHMUD MR. SK N MOHAMMAD MR A IKBAL MR. R ISLAM MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	I.A.(Civil)/3581/2024 CAVT. NO.08212/024, FIXED, WITH OFFICE NOTE in WA/12994/2022	THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS.	MR. R K D CHOUDHURY	MR. S K DEKA FOR CAVEATOR
	WITH WA/12994/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus BHABANI PRINT AND PUBLICATION AND 4 ORS. B	MR. R K D CHOUDHURY	
14	I.A.(Civil)/75/2025 B/O, WITH LCR in WP(C)/6658/2024	NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6658/2024	NURUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6045/2024 FIXED	NAZRUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM MR. C BORUAH DY.S.G.I. SC, REVENUE
WITH				
2	WP(C)/5917/2024	HUMA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
3	WP(C)/6168/2024 FIXED	MOZIBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. A U CHOUDHURY (R-8) MR. A U CHOUDHURY (R-8) MR S ISLAM(R-8) MS. A KAUSHAR(R-8) DY.S.G.I. SC, REVENUE
4	WP(C)/6287/2024 FIXED	HUSSAIN AHMED CHOUDHURY Versus THE UNION OF INDIA AND 7 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED SC, NHDC	GA, ASSAM MRS. V L SINGH DY.S.G.I. SC, PWD
5	WP(C)/6430/2024 FIXED	TIRUPATI METALS Versus THE STATE OF ASSAM	MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION
6	WP(C)/6524/2024 FIXED	PRAHLAD SINGH GUJRAL Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
7	WP(C)/6627/2024 FIXED	HUKUM SAHU @ HUKUM SING SAHU Versus THE STATE OF ASSAM AND 11 ORS	MR. J SARMAH	GA, ASSAM
8	WP(C)/6652/2024 FIXED	PABITRA DAS Versus THE GENERAL MANAGER INDIAN BANK AND 2 ORS	MS.TWINKLE SARMA MR S PARASHAR	SC, INDIAN BANK
9	WP(C)/6753/2024 FIXED	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	SC, FINANCE AND TAXATION

10	WP(C)/7049/2024 FIXED	DHANADA SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K ROY K RAHMAN MR. SAIDUL ALOM	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
11	WP(C)/7052/2024 FIXED	NAVA KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K ROY K RAHMAN	SC, REVENUE SC, BTADC
12	WP(C)/7070/2024 FIXED	KANDARPA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR M.J. BHARALI	GA, ASSAM SC, REVENUE
13	WP(C)/16/2025 FIXED	ARPANA SARMAH Versus THE STATE OF ASSAM AND 7 ORS	MD S HOQUE MR. M DEKA MS A BEGUM	GA, ASSAM MS G HAZARIKA MR. B GOGOI SC, GAD DY.S.G.I. MR. D. DEKA, SC, AIC SC, REVENUE SC, ECI
14	Cont.Cas(C)/48/2025	SMTI LILIMA GOGOI Versus GYANENDRA DEV TRIPATHI, IAS	MR. A M KHAN MR T T MONI MD. S ALI MR. K NATH	
15	WP(C)/48/2025 FIXED	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
16	Cont.Cas(C)/50/2025	GIREEN CHANDRA DAS AND 4 ORS. Versus DR. RAVI KOTA, IAS AND 8 ORS	MR. A K TALUKDAR A BEGUM	
17	Cont.Cas(C)/51/2025	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 3 ORS. Versus MEGHA NIDHI DAHAL	MR. M J BARUAH MR. A. ALI	
18	Cont.Cas(C)/55/2025	BEHULA KHATUN Versus RAHUL KUMAR GUPTA, IAS	MR. M R KHANDAKAR MR. A ROHMAN	
19	WP(C)/88/2025 FIXED	ASHIMANANDA LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
20	WP(C)/149/2025 FIXED	URMILA SUBBA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, HEALTH
21	WP(C)/318/2025 FIXED	ABDUL AZIZ MAZARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MS R DEKA	GA, ASSAM SC, FINANCE DEPTT.
22	WP(C)/365/2025 FIXED	ABDUL SAMAD AND 59 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR. R D BHUYAN MR B BORA MS. U DEKA MS E B GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
23	WP(C)/376/2025 FIXED	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
24	WP(C)/392/2025 FIXED	ADAM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS A S CHOUDHURY	GA, ASSAM
25	WP(C)/412/2025 FIXED	BIMLESHWAR MAHADEV MANDIR PARICHALANA COMMITTEE Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA C S SARKAR MR. P DAIMARY	GA, ASSAM SC, GMC

26	WP(C)/549/2025	PHANIDHAR PAWE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM
27	WP(C)/593/2025 B/O	FOKRUL ISLAM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS. ADMISSION	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
28	WP(C)/7686/2018 FIXED	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION MS B GOGOI
29	WITH WP(C)/6728/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, TAXES
30	WITH WP(C)/7582/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION
31	WP(C)/8856/2018 FIXED	BINAPANI DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S C BISWAS MR. I HUSSAIN MR. A DAS	MR. A I AHMED (R-5 to R-8) MR. P S DEKA (SC, REVENUE) MR. N BORAH (R-4) MR. R BARUAH (R-5 to R-8) MR. A IKBAL (R-5 to R-8) MR. H MAZUMDER (R-4)
32	WP(C)/546/2019 FIXED	AKLA ORANG AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE
33	WP(C)/6604/2019 B/O	KANAILAL SAHOO Versus THE STATE OF ASSAM AND 7 ORS.	MR. S K BARKATAKI MS. B SHARMA MR. D K NATH	GA, ASSAM MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI SC, CBI
34	WP(C)/852/2020 FIXED	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
35	WP(C)/4970/2020 FIXED	DEEPA GOGOI Versus THE UNION OF INDIA AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	WITH I.A.(Civil)/3693/2024 in WP(C)/4970/2020	DEEPA GOGOI Versus THE UNION OF INDIA AND 7 ORS.	MR. P MAHANTA	GA, ASSAM DY.S.G.I. SC, NHIDC
36	WP(C)/313/2021	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
37	WP(C)/6647/2021 FIXED	JAIRAJ BIKRAM SINGH Versus GAUAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S CHAMARIA MR. M ALI MS. A AGARWAL	SC, GMC
38	WP(C)/354/2022 FIXED	NARAYAN DEKA Versus THE UNION OF INDIA AND 2 ORS	MS M HAZARIKA MS. S NEWAR MR D KHAN	SC, GST ASSTT.S.G.I.
39	WP(C)/922/2022 FIXED	UTPAL PRATIM BORAH Versus M/S. INDIAN OIL CORPORATION LIMITED AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D K SARMAH (R- 1,2,3,4) MS. A TALUKDAR (R- 1,2,3,4) SC, I O C

40	WP(C)/92/2023 FIXED	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	MR. R P KAKOTI SR. ADV. (r-7) C.G.C. MR. S D PURKAYASTHA (R1-R3) MRS. A GAYAN MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT
41	WP(C)/239/2023 FIXED	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
42	WP(C)/7367/2023 FIXED	AZIZUL HAQUE Versus THE UNION OF INDIA AND 9 ORS.	MR. T DEURI MR D S DEKA MS A DAS	SC, P AND R.D. GA, ASSAM MRS. R DEVI DY.S.G.I.
43	WP(C)/3172/2024 B/O	ROHIS UDDIN MOLLAH AND 58 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. W RAHMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
44	WP(C)/3452/2024 FIXED	NILIMA SOREN AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, BTC SC, REVENUE
45	WP(C)/3556/2024 FIXED	FUEL SOURCES (INDIA) PVT LTD Versus UNION OF INDIA AND 3 ORS	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
46	WP(C)/4743/2024 FIXED	BINA BAISHYA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S SAIKIA	GA, ASSAM MR. P D NAIR (R-4) SC, REVENUE
47	WP(C)/5989/2024 FIXED	JELAL UDDIN AHMED Versus THE ASSAM GRAMIN VIKASH BANK AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED	SC, A G V B
48	WP(C)/6199/2024 FIXED	ARABINDA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM MR. M SHARMA (R-4,5) MS. S YASMIN(R-4,5)
49	WP(C)/6299/2024 FIXED	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 5 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY
	WITH I.A.(Civil)/167/2025 in WP(C)/6299/2024	OVAL PROJECTS ENGINEERING PRIVATE LTD Versus THE CHAIRMAN AND MANAGING DIRECTOR AND ORS	MS. S NEWAR MS V V THANYU	
50	WP(C)/6413/2024 FIXED	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
51	WP(C)/5810/2024	ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM

52	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
53	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
54	WITH WP(C)/6899/2024	IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, P AND R.D. GA, ASSAM SC, A S E C
	WITH I.A.(Civil)/29/2025 in WP(C)/6899/2024	THE STATE ELECTION COMMISSION Versus IKBAL HUSSAIN KHAN AND ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
55	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
56	WITH WP(C)/7061/2024	ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN	SC, P AND R.D. GA, ASSAM
57	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
58	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
59	WITH WP(C)/37/2025	SABBIR AHMED CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, P AND R.D. GA, ASSAM SC, A S E C
60	WITH WP(C)/38/2025	FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, P AND R.D. GA, ASSAM
61	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
62	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C

63	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
64	WITH WP(C)/49/2025	SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, P AND R.D. GA, ASSAM SC, S E C
65	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
66	WP(C)/66/2025 FIXED	PADMA SHARMA AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR K KASHYAB	SC, P AND R.D. GA, ASSAM SC, A S E C
67	WP(C)/101/2025 FIXED	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
68	WP(C)/102/2025 FIXED	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
69	WP(C)/109/2025 FIXED	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
70	WP(C)/169/2025 CAVT. NO.12792/024, FIXED, WITH CAVT. 1279/2024	MD. RAFIQUl ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	SC, CO OP GA, ASSAM MR. R K PRADHAN (FOR CAVEATOR) MR. A K SAIKIA (FOR CAVEATOR)

ORDERS

71	WP(C)/3438/2022 FIXED	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	MR. J KALITA (R-6) MR SOHAING(R-6) SC, NHIDC
72	WP(C)/3524/2022 FIXED	AYNAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, P AND R.D. GA, ASSAM SC, REVENUE
73	Cont.Cas(C)/419/2024 FIXED	ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. I BORTHAKUR
74	I.A.(Civil)/2059/2024 WITH FA/10/78 (D/O), WITH FA/11/78 (D/O), FIXED in WP(C)/1235/2022 WITH WP(C)/1235/2022	THE UNION OF INDIA Versus THE STATE OF ASSAM,	MR. D BORAH	GA, ASSAM
75	WITH WP(C)/5177/2014	UNION OF INDIA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MRS. R BORAH	GA, ASSAM MR. K SINGHA (R-4) MR P J PATAR (r-4)
76	WITH WP(C)/3309/2024 B/O	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR. I ALAM(R-7) MR.B GOGOI MR. T SK(R-7) SC, HEALTH MS. R R BORAH(R-7)
77	WP(C)/3309/2024 B/O	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M ALI MR J. ISLAM	GA, ASSAM MR. A M KHAN (R-6,7,8,9) MR A HAQUE (R-6,7,8,9) MR Z RAHMAN (R-6,7,8,9)
77	I.A.(Civil)/3841/2024 FIXED in WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE

	WITH WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
78	I.A.(Civil)/3987/2024 FIXED in WP(C)/1638/2024	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR A DAS MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.
	WITH WP(C)/1638/2024	NORTH EASTERN BUDDHIST CULTURAL ASSOCIATION AND 3 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MR A DAS	GA, ASSAM MR. G PEGU (r-1) DY.S.G.I.
79	WITH WP(C)/1641/2024	INTEGRATED DEVELOPMENT ASSOCIATION AND 17 ORS Versus THE UNION OF INDIA AND 14 ORS	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	GA, ASSAM MRS. R DEVI DY.S.G.I.
80	WP(C)/5613/2024 FIXED	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
81	WITH WP(C)/5346/2024	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
82	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
83	WITH WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
84	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC

	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
85	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024	THE STATE OF ASSAM Versus ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
86	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
	WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024	THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL	MR. K KONWAR MS P THAPA	MR. A K TALUKDAR SC, ECA
	WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024	THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
87	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
88	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C

WITH
[I.A.\(Civil\)/15/2025](#)
in WP(C)/6347/2024

THE ASSAM STATE ELECTION
COMMISSION,
Versus
ALI AHMED LASKAR

MR B BURAGOHAJN
MR. R DUBEY
MS. A B KAYASTHA
MR. A N I HUSSAIN
MS N B KAYASTHA

WITH
[I.A.\(Civil\)/16/2025](#)
in WP(C)/6347/2024

THE STATE OF ASSAM
Versus
ALI AHMED LASKAR

MR. K KONWAR
MS P THAPA

MR. N S LASKAR
SC, ECA

89 [WP\(C\)/6666/2024](#)
FIXED

M/S SURYA BUSINESS PRIVATE LIMITED
Versus
THE STATE OF ASSAM AND 2 ORS

MS. N UPADHYAY
MR. Z ISLAM
MR. P DAS
MR ANKIT KANODIA
M AGARWAL
MS. BANSHIKA PODDER

SC, FINANCE AND
TAXATION

90 [WP\(C\)/6975/2024](#)
FIXED

PARTHO SARATHI CHOUDHURY AND 3
ORS.
Versus
THE UNION OF INDIA AND 7 ORS.

MS. R CHOUDHURY
MS. B. HAZARIKA
MD. MEMON AHMED

GA, ASSAM
SC, NHAI
DY.S.G.I.
SC, NHIDC
SC, REVENUE

WITH
[WP\(C\)/6827/2024](#)

PARTHO SARATHI CHOUDHURY AND 3
ORS.
Versus
THE UNION OF INDIA AND 8 ORS.

MS. R CHOUDHURY
MS. B. HAZARIKA
MD. MEMON AHMED

GA, ASSAM
SC, NHAI
DY.S.G.I.
SC, NHIDC
SC, REVENUE

92 [WP\(C\)/7084/2024](#)
FIXED

SELIM UDDIN LASKAR @ SALIM UDDIN
LASKAR
Versus
THE STATE OF ASSAM AND 4 ORS

MR S M T CHISTIE
MR. R MAZUMDAR
MR. R DEKA

GA, ASSAM
SC, REVENUE

93 [WP\(C\)/121/2025](#)
FIXED

MAMTA DEVI JAIN
Versus
GUWAHATI MUNICIPAL CORPORATION
AND 2 ORS

MR. S C KEYAL
MR R K MOUR
M DEKA
MS. N KAKATI
K JAIN

SC, GMC
SC, G M D A

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(CrI.)/1078/2024 B/O in CrI.A./7577/2024 WITH CrI.A./7577/2024 (Filing Number)	DIBYAKANTI PAUL @ TUTON Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
		DIBYAKANTI PAUL @ TUTON Versus THE STATE OF ASSAM AND ANR G	MR. L R MAZUMDER	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
2	Mat.App./9/2025 FIXED.	XXXXXX Versus XXXXXX	MR S DUTTA MS J BORAH	

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Arb.P./22/2024	SUNIT KUMAR KHETAWAT Versus SRI ANIRUDH AGARWAL	MR. P K GARODIA MR D SARMA	
2	Arb.P./49/2024	VIKASH CHANDRA GUPTA Versus SADHAN DAS	MR. B J MUKHERJEE MS R SAHA A SAHA	
3	I.A.(Civil)/772/2024 IN ARB. P. 3/2014 (D/O) in Review.Pet./2505/2024 WITH Review.Pet./2505/2024 (Filing Number)	M/S G D ENGINEERING CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS	PETITIONER IN PERSON	DY.S.G.I.
4	I.A.(Civil)/3862/2024 in Arb.P./6/2024 WITH Arb.P./6/2024	M/S KANCHITA SERVICE STATION AND ANR Versus DANIEL KRO	Mridusmita Das	MR. R GOSWAMI
		DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
5	Arb.P./47/2023	MS RKE-SHIMRAY (JV) Versus UNION OF INDIA AND 3 ORS.	MR G RAHUL MR. D M NATH MR. D J KAPIL	MS. B SARMA DY.S.G.I.
6	Arb.P./23/2024	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE ZONAL MANAGER, NPCC AND ANR.	MR A CHOWDHURY MR. N J KHATANIAR	MR. K GOGOI DY.S.G.I.
7	Arb.P./29/2024 B/O	KARTHIK BALAJI MUPPIRISETTY Versus STATE PROJECT DIRECTOR AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)

8	WITH Arb.P./32/2024	SHARIF AHMED Versus GENERAL MANAGER AND ANR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMAR-1,2) SC, INDUSTRIES AND COMMERCE
9	WITH Arb.P./33/2024	BITUPAN BORA Versus STATE PROJECT DIRECTOR	MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
10	WITH Arb.P./34/2024	JITENDRA TAMULY Versus STATE PROJECT DIRECTOR, ASSAM RURAL INFRASTRUCTURE AND AGRICULTURAL SERVICES	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
11	WITH Arb.P./35/2024	ABINASH BORO Versus COMMISSIONER OF INDUSTRIES AND COMMERCE AND ANR.	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA (R-1,2) MR. W SHARMA(R-1,2)
12	WITH Arb.P./37/2024	GUNIN ROY Versus THE DIRECTOR OF AGRICULTURE	MR. P D NAIR MR G ALAM MR S R A NASER	MR. A K SAHEWALLA MR. W SHARMA
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
13	Arb.P./10/2021 B/O	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. R K D CHOUDHURY MR H GUPTA MR. J P MORE DY.S.G.I. SC, RAILWAY
14	Arb.P./25/2024	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
15	Arb.P./46/2024 FIXED	M/S NIRAJ CEMENT STRUCTURALS LTD. AND ANR Versus THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MR. K GOGOI (C.G.C) DY.S.G.I.
BAIL HEARING (BA)				
16	Bail Appln./3943/2024 FIXED, WITH SCANNED COPY OF LCR	SAFIUL HOQUE @ SAFIKUL HOQUE Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
HEARING				
17	WP(C)/7453/2017 PARTHEARD, FIXED	M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025

7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3615/2024 B/O	INJAMUL HOQUE @ BABU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
MOTION (BA)				
2	Bail Appln./262/2025	SRI GAUTAM BARUAH Versus THE STATE OF ASSAM,	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
3	Bail Appln./263/2025	AJIR ALI @ BUDU Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA	PP, ASSAM
4	Bail Appln./268/2025	SADEK ALI @ SAJID ALI Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
5	Bail Appln./269/2025	TEZ BAHADUR CHETRY AND ANR. Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
6	Bail Appln./270/2025	SOFIQL ISLAM AND ANR Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
7	Bail Appln./273/2025	LALDIKDAWNGA AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H I CHOUDHURY MR. A AHMED MR A AHMED H YEASMIN	PP, ASSAM
MOTION				
8	W.P.(CrI.)/2/2025	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM PP, ASSAM
ADMISSION				

9	WP(C)/186/2025 PART-HEARD	DR. SAMARJIT CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. M ALAM	MS. L DAS(R-8,9) MR. M P SARMA(R-8,9) MR A CHAKRABORTY (R-8,9) SC, HEALTH
10	WP(C)/751/2023 FIXED	PHANI DHAR BASUMATARI Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU GA, ASSAM MR N N UPADHYAYA (R-3,4) MR D BORUAH (R-3,4) MR. B B KAKATI (R-3,4)
11	WP(C)/6225/2023 FIXED	MANABENDRA KR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM SC, SEC. EDU.
12	WP(C)/7318/2023 FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
13	WP(C)/7474/2023 FIXED	JURI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG MR. S K MEDHI (SC, AG) SC, SEC. EDU.
14	WP(C)/1418/2024 FIXED	NIZARA THAKUR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
15	Crl.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/87/2025 in Crl.A./30/2025	NAZRUL ISLAM @ MD NAJRUL ISLAM Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
16	Crl.A./31/2025	RAJU MODAK Versus THE STATE OF ASSAM	MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
17	Crl.A./33/2025	SHARUN KHAN Versus THE UNION OF INDIA AND ANR	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	SC, NCB
18	Crl.A./34/2025	SUSHIL DAS Versus THE STATE OF ASSAM AND ANR	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
	WITH I.A.(Crl.)/92/2025 in Crl.A./34/2025	SUSHIL DAS Versus THE STATE OF ASSAM AND ANR	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
19	Crl.A./35/2025	SAREEF KHAN Versus THE UNION OF INDIA	MR. N N JHA	PP, ASSAM
	WITH I.A.(Crl.)/98/2025 in Crl.A./35/2025	SAREEF KHAN Versus THE UNION OF INDIA	MR. N N JHA	PP, ASSAM
20	Crl.A./36/2025	NILUTPAL BORAH @ LAKHI @ LAKI Versus THE STATE OF ASAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
	WITH I.A.(Crl.)/97/2025 in Crl.A./36/2025	NILUTPAL BORAH @ LAKHI @ LAKI Versus THE STATE OF ASAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./3353/2023 FIXED	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI

22	Bail Appln./2731/2024 FIXED	SMTI. RIBIKA DAIMARY Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
23	Bail Appln./3707/2024 WITH CASE RECORD(SCANNED COPY), B/O	UMESH MAHATO Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
24	Bail Appln./3764/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JONMONI BANIKYA Versus THE STATE OF ASSAM AND ANR	MR S DEWRI	PP, ASSAM
25	Bail Appln./3856/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR A SHARMA	MR. A K BHUYAN (R2) MS. N CHOUDHURY (R2) MS B BORA (R2) MR A SHARMA (R2) MR A TALUKDAR (R2) MR J DAS (R2) PP, ASSAM
26	Bail Appln./132/2025 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM
27	Bail Appln./158/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SANTOSH CHETRY AND ANR Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
28	Bail Appln./164/2025 WITH OFFICE NOTE, FIXED	JAMAL UDDIN ANSARI Versus THE STATE OF ASSAM	MR. P K ROYCHOU DHURY G UDDIN MR H I CHOUDHURY MR A K AZAD H YEASMIN	PP, ASSAM
29	Bail Appln./171/2025 WITH OFFICE NOTE, FIXED	TAMIJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
30	Bail Appln./181/2025 FIXED	NAZRUL ISLAM @ NOJIRUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MD E AHMED MR M ISLAM	PP, ASSAM
31	Bail Appln./193/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI DILIP DUTTA Versus THE STATE OF ASSAM AND ANR	MR. U J SAIKIA	PP, ASSAM
<u>BAIL HEARING</u>				
32	AB/2695/2024 FIXED	DIPEN DEKA BORUAH Versus THE STATE OF ASSAM	MR. R PHUKAN MS D DUTTA	PP, ASSAM
33	AB/3233/2024 WITH OFFICE NOTE, FIXED	SRI BABALI BORAH @ DHRUBA BORAH Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA TUN RAJKHOWA	PP, ASSAM
34	AB/157/2025 WITH OFFICE NOTE, FIXED	MONOWAR ALI @ HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS F BEGUM MR S PAUL	PP, ASSAM
<u>ORDERS</u>				
35	I.A.(CrI.)/777/2024 PART-HEARD, LCR 3 FILES, FIXED in CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR A W AMAN	PP, ASSAM
	WITH CrI.A./69/2024	GOLAJAR UDDIN AHMED @ RAJU AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
36	CrI.L.P./2/2025 in CrI.A./12082/2024	RENU HALOI Versus GONIK HALOI AND 3 ORS	MS B R A SULTANA	
	WITH CrI.A./12082/2024 (Filing Number)	RENU HALOI Versus GONIK HALOI AND 3 ORS (G)	MS B R A SULTANA	

	WITH I.A.(CrI.)/96/2025	RENU HALOI Versus GONIK HALOI AND 3 ORS	MS B R A SULTANA	
37	I.A.(CrI.)/65/2025 BA 417/2021(D/O), WITH OFFICE NOTE in Bail Appln./417/2021	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. S MUNIR MS. S SAIKIA	PP, ASSAM
38	I.A.(CrI.)/85/2025 CRL.PET. 194/2022(D/O), WITH LCR 2 FILES(SCANNED COPY) in CrI.Pet./194/2022	ROSHANARA BEGUM Versus THE STATE OF ASSAM AND ANR	MRS A SAIKIA MS. U SAUD	PP, ASSAM
39	I.A.(CrI.)/88/2025 in CrI.Rev.P./756/2025	SRI SUKOMAL BORAH Versus MR SONU SHARMA	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	
	WITH CrI.Rev.P./756/2025 (Filing Number)	SRI SUKOMAL BORAH Versus MR SONU SHARMA	ANKUR JYOTI SARMA	
40	I.A.(CrI.)/89/2025 in CrI.Rev.P./758/2025	SRI SUKOMAL BORAH Versus MR SONU SHARMA	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	
	WITH CrI.Rev.P./758/2025 (Filing Number)	SRI SUKOMAL BORAH Versus MR SONU SHARMA	ANKUR JYOTI SARMA	
41	I.A.(CrI.)/93/2025 in CrI.Rev.P./583/2025	HONGLA BORO Versus THE STATE OF ASSAM AND ANR	MR A ALI	PP, ASSAM
	WITH CrI.Rev.P./583/2025 (Filing Number)	HONGLA BORO Versus THE STATE OF ASSAM AND ANR	Ziadur Rahman	
	WITH I.A.(CrI.)/582/2025 (Filing Number)	HONGLA BORO Versus THE STATE OF ASSAM AND ANR	Ziadur Rahman	
42	I.A.(CrI.)/102/2025 in CrI.A./12009/2024	THE STATE NATIONAL INVESTIGATION AGENCY Versus AKBAR ALI @ AKBAR ALI		
	WITH CrI.A./12009/2024 (Filing Number)	The State National Investigation Agency Versus Md Akbar Ali alias Akbar Ali and Anr	RANJIT KUMAR DEV CHOUDHURY	
		HEARING		
43	CrI.A./185/2020 4 Y 7 M 12 D.:WITH LCR 4 FILES, B/O	BIJOY BARMAN Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MR J KALITA	MS. D SAIKIA, AMICUS CURIAE, R2 PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025

9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./277/2025	PALAKH DAS Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. M H TALUKDAR	PP, ASSAM
2	Bail Appln./278/2025	ARUP RABHA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3	Bail Appln./280/2025	ABDUL WAHAB Versus THE STATE OF ASSAM	RAFIKA HUSSAIN J S AHMED	PP, ASSAM
4	Bail Appln./281/2025	MD FULJAR ALI Versus THE STATE OF ASSAM	I AMIN MR N ZAMAN	PP, ASSAM
5	Bail Appln./283/2025	CHUKHU TAPIN @ CHUKU Versus THE STATE OF ASSAM	MR. H S BORAH	PP, ASSAM
6	Bail Appln./284/2025	TOZZAMMIL HOQUE Versus THE STATE OF ASSAM	MR. B B GOGOI MR. M MONDAL	PP, ASSAM
7	Bail Appln./285/2025	JAMAL BADSHA Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED B DAS	PP, ASSAM
8	Bail Appln./286/2025	UJJAL DAS Versus THE STATE OF ASSAM AND ANR	MR. U K DAS H THAKURIYA J M BAISHYA	PP, ASSAM
9	Bail Appln./290/2025	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
MOTION				
10	AB/232/2025	SOHIDUR ISLAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	AB/234/2025	SRI AMRIT DAS @ PATIL Versus THE STATE OF ASSAM	MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
12	AB/235/2025	HAREJ ALI Versus THE STATE OF ASSAM AND ANR	MS. G BORAH	PP, ASSAM

13	AB/236/2025	AJMIR PRAMANIK Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM
14	AB/240/2025	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
15	AB/241/2025	MD JAINALL ALI @ JAYNAL ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR P DAS A DAS MS N BARUAH	PP, ASSAM
16	AB/247/2025	SMTI SHEETAL BAID Versus THE STATE OF ASSAM	MR. T DEURI MR. B KALITA MS A DAS MS. L WANGSA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./3024/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAHMAN ALI Versus THE STATE OF ASSAM AND ANR	MR M RANA MR M.HOQUE	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
18	Bail Appln./3419/2024 FIXED	SASUMA DAIMARI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
19	Bail Appln./3437/2024 FIXED	BIMAL RABHA AND ANR Versus THE STATE OF ASSAM	P. KALITA	PP, ASSAM
20	Bail Appln./3689/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT BORO Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
21	Bail Appln./3864/2024 FIXED	PIYARUL ISLAM Versus THE STATE OF ASSAM	MR. S Z SHEIKH P J DAS	PP, ASSAM
22	Bail Appln./3974/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUJIT DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
23	Bail Appln./40/2025 WITH OFFICE NOTE, FIXED	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
24	Bail Appln./93/2025 FIXED	SURAJIT DEY Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
25	Bail Appln./140/2025 WITH OFFICE NOTE, FIXED	ZAMER ALI @ JAMER ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
26	Bail Appln./215/2025 FIXED	TAJU CHARAN BAILUNG Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
27	Bail Appln./232/2025 FIXED	GAJEN SARMAH Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/2854/2024 AB 2852/2024(D/O), WITH CASE DIARY(SCANNED COPY), FIXED	FOIZUDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	MR N ZAMAN(R-2) PP, ASSAM
29	AB/3022/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	JABIR UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	MR. K MIRA (R-2) PP, ASSAM

30	AB/3107/2024 WITH OFFICE NOTE, FIXED	RAJMAMUD ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	MR. M RAHMAN, (R-2) MR. M RAHMAN, (R-2) PP, ASSAM
31	AB/3367/2024 FIXED	SHAH ALAM @ SHWAH ALAM Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM	PP, ASSAM
32	AB/40/2025 WITH OFFICE NOTE, FIXED	ASRAFUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A ISLAM MR A SHARMA	PP, ASSAM
33	WITH AB/35/2025	ISMAIL HOQUE Versus THE STATE OF ASSAM AND ANR	MR A ISLAM MR A SHARMA	PP, ASSAM
34	AB/59/2025 FIXED	HIMANGO KALITA @ MANGO Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
35	AB/119/2025 WITH OFFICE NOTE, FIXED	ABDUL HAMID AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Intest.Cas./2/2025	SONAMUKHI BASFORE AND ANR Versus REKHA BASFORE AND ORS	MR. A U CHOUDHURY MANJUSHREE PATGIRI MR S ISLAM MS. S BISWAS	
2	CRP/9/2025	SANJAY KR. SHAH AND ANR Versus SMTI. JAHANARA BEGUM @ SABANA BEGUM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	
3	CRP(IO)/35/2025	SMT. RITA LALA (BHUIYA) Versus SMT. BHANUMATI LALA AND 9 ORS.	MR. D CHAKRABARTY MS D.CHAKRABARTY	
ADMISSION				
4	Arb.A./6/2023	UNION OF INDIA Versus SRI SUBRATA DAS	MR. B SARMAH	
	WITH I.A.(Civil)/1683/2023 in Arb.A./6/2023	UNION OF INDIA Versus SRI SUBRATA DAS	MR. B SARMAH	
5	CRP(IO)/35/2023	AJIT SINGH AND 2 ORS. Versus KRISHNA MURARI SINGH	MR. S BISWAS MS D DEVI	MR. S SAHU MS A ROY
6	Mat.App./29/2024	XXXXXXX Versus XXXXXXX	MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	
7	Tr.P.(C)/73/2024	SONALI DAS Versus RITURAJ DEB	MR. DILIP DEY MS T NANDI	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI R K MAHANTA
8	MACApp./385/2024	SBI GENERAL INSURANCE COMPANY LIMITED . Versus AMIYA KUMAR RABHA AND 5 ORS . A	MR T KALITA MR. A KAKATI	

	WITH I.A.(Civil)/2338/2024 in MACApp./385/2024	SBI GENERAL INSURANCE COMPANY LIMITED . Versus AMIYA KUMAR RABHA AND 5 ORS . A	MR T KALITA MR. A KAKATI	
9	MACApp./404/2024	PHULMATI NARZARY AND 3 ORS Versus THE DIVISIOAL MANAGER AND 3 ORS F	MR. A LAL MR A BRAHMA	MS L SHARMA MR. K K BHATTA MR. A BHATTACHARYYA
10	MACApp./441/2024	MADHUMITA DHAR AND 2 ORS Versus DILWAR HUSSAIN AND 4 ORS A	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	MR. N HAQUE MR. A K AZAD(R-4,5) MR M HUSSAIN(R-4)
11	MACApp./489/2024	NEW INDIA ASSURANCE COMPANY LTD Versus APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S BARUAH
	WITH I.A.(Civil)/2853/2024 in MACApp./489/2024	NEW INDIA ASSURANCE COMPANY LTD Versus APARAJITA KALITA AND 5 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
12	MACApp./529/2024	PADUMI DAS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS	A G CHOUDHURY	
13	Test.App./1/2025	SRI SHANKAR GHOSH Versus SRI GAUTAM GHOSH	MR R CHAKRAVORTY S RABHA R BASUMATARY	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
14	RSA/139/2024 FIXED	ON THE DEATH OF MD. HASEN ALI HIS LEGAL HEIRS KATBANU BIBI AND ORS. Versus RAFIKUL ISLAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	
		<u>ORDERS</u>		
15	MC/203/2015 IN RSA 241422/2014, FIXED	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	
16	WITH MC/570/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
17	CRP(IO)/105/2018	BAZLUR RAHMAN AND 4 ORS. Versus ASMA KHATUN AND 8 ORS.	MR. M H AHMED	MR. T CHAKRABORTY (R1 TO 3) MR. D CHOUDHURY (R1 TO 3) MR. P DUTTA (R1 TO 3)
18	I.A.(Civil)/1624/2020 in MACApp./7161/2020	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS.	MR. A BHATTACHARYYA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
	WITH MACApp./7161/2020 (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)		
19	MACApp./36/2022	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MR K K DAS MS S GOSWAMI	MR. A J SAIKIA
	WITH I.A.(Civil)/158/2022 in MACApp./36/2022	SMTI BINA BORA AND ANR Versus SMTI TUTUMONI SUTRADHAR AND ANR	MS S GOSWAMI	MR. A J SAIKIA

20	MACApp./79/2022 WITH LCR	SURAJ KHAKHLARY AND ANR. Versus THE REGIONAL MANAGER NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA MR A AGARWALA	MR S DUTTA MS. R D MOZUMDAR (r-6) MR. S DUTTA MS. C MOZUMDAR (r-6) MR. S P SHARMA (r-6)
21	MACApp./115/2022 WITH LCR	NILIMA KALITA AND ANR. Versus MIRJAN ALI AND 2 ORS.	MR A HUSSAIN MR A HUSSAIN MS S PATAR	MR. K K BHATTA(R-3)
22	I.A.(Civil)/2991/2022 in MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
	WITH MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
23	I.A.(Civil)/3079/2022 in MACApp./18799/2019	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR V K BAROOAH	MR. A J SAIKIA (R-8) MR G KHANDELIA(R-6) MR. A K GUPTA (r-1,2) MR. R S MISHRA (r-1,2) MR R PAUL (R-6) MR. S. PEGU (R-8) MS B SARMA (r-1,2)
	WITH MACApp./18799/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY	
24	CRP/14/2023 CAVT. NO.14452/022, WITH LCR	RENUSHREE LAHKAR AND 3 ORS. Versus ON THE DEATH OF MOHIT CHANDRA LAHKAR HIS LEGAL HEIRS NAMELY	MR. S P ROY JYOTISH DAS	MR. L TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR. L TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR B DAS MS K. KALITA MS K. KALITA MR H TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR H TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) MR J RAJBONGSHI MR J RAJBONGSHI N TALUKDAR(R-1.1, 1.2,1.3,1.4,1.5) FOR CAVEATOR
	WITH I.A.(Civil)/263/2023 in CRP/14/2023	RENUSHREE LAHKAR AND 3 ORS. Versus MOHIT CHANDRA LAHKAR	MR. S P ROY JYOTISH DAS	
25	CRP/23/2023	KOMMI RIBA Versus THE STATE OF ASSAM AND 11 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. R SARMAH (R-10) MS. M PAUL (R-10) SC, PWD SC, N C HILLS
26	MACApp./31/2023 WITH LCR 2 FILES	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus ANITA BORA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. K K DUTTA (R-1,2)
27	MACApp./104/2023	MAMATA ARYA AND 4 ORS. Versus M/S NEW INDIA ASSURANCE CO. LTD. F	MR. A SARMA	MS S MOCHAHARI
28	CRP(IO)/106/2023	NISITH RANJAN DAS @ BAPAN AND ANR. Versus SUNITA BISWAS AND 11 ORS.	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. T ROY (R-1,2) MRS. B SARKAR (R-1,2)
29	I.A.(Civil)/3264/2023 in MACApp./2280/2023	NIKUNJA MEDHI Versus NAZRUL ISLAM AND ANR.	MR. S ISLAM MR A HAWARI	

	WITH MACApp./2280/2023 (Filing Number)	NIKUNJA MEDHI Versus NAZRUL ISLAM AND ANR. E	MR. S ISLAM	
30	I.A.(Civil)/3300/2023 in MACApp./13513/2023	RUPAM BORO Versus ORIENTAL INSURANCE CO. LTD AND 4 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI	MR. J KALITA (R-1)
	WITH MACApp./13513/2023 (Filing Number)	RUPAM BORO Versus ORIENTAL INSURANCE CO. LTD AND 4 ORS. A	MR. A R AGARWALA	
31	I.A.(Civil)/3407/2023 FIXED in RSA/12775/2023	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN	
	WITH RSA/12775/2023 (Filing Number)	FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H	MR. N DHAR	
	WITH I.A.(Civil)/3964/2024	FAZAL ALI Versus ASRAB ALI AND ORS	MR. N DHAR MR. B K SEN MR A HUSSAIN	
32	FAO/15/2024	MONISHA BORAH PHUKAN @ MONISHA BORAH Versus CHINMOY PHUKAN	MR. P P DAS	MR. A K GUPTA MR. R S MISHRA MS B SARMA
33	CRP/73/2024 WITH LCR 7 FILES	MUSTT SOFIKA BEWA Versus KADRUL HAQUE AND 10 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	MR D GOSWAMI (R-1,3 TO 8,10,11) MR K BARMAN(R-1,3 TO 8,10,11)
34	CRP(IO)/132/2024	MD. TAUHID ALI AND ANR Versus MD. BABUL ALI AND 10 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR. S R GOGOI (R-1,2) MS B DUTTA (R-1,2) MR. C SARMAH (R-1,2) J SAIKIA (R-1,2)
35	CRP(IO)/152/2024	PALTU CHOUHAN AND 2 ORS. Versus ON THE DEATH OF GOKUL CHOUHAN, HIS LEAGAL HEIRS NARESH CHOUHAN AND 5 ORS.	MR. B C DAS MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	MD. S ALOM MR. M S ALAM
36	CRP(IO)/161/2024	KAMAL PAUL AND ANR Versus PINKY DEY SAHA AND 5 ORS	MR P DEKA MR. B BORAH	
	WITH I.A.(Civil)/3517/2024 in CRP(IO)/161/2024	KAMAL PAUL AND ANR Versus PINKY DEY SAHA AND 5 ORS	MR P DEKA MR. B BORAH	
	WITH I.A.(Civil)/3518/2024 in CRP(IO)/161/2024	KAMAL PAUL AND ANR Versus PINKY DEY SAHA AND 5 ORS	MR P DEKA MR. B BORAH	
	WITH I.A.(Civil)/3519/2024 in CRP(IO)/161/2024	KAMAL PAUL AND ANR Versus PINKY DEY SAHA AND 5 ORS	MR P DEKA MR. B BORAH	
37	RSA/233/2024 FIXED	NAUSHAD ALI AND 6 ORS Versus HASEN ALI AND 41 ORS	MR. R SARMA MS. D GOGOI	
38	CRP(IO)/285/2024 WITH LCR(SCANNED COPY)	DIPANKAR BORO Versus BABITA BHAGAWATI	MR Z MUKIT MR. A SATTAR S CHOUDHURY	
39	CRP(IO)/292/2024 WITH LCR 1 FILE(SCANNED COPY)	UNION OF INDIA AND 5 ORS. Versus M/S M.R. TRANSPORT	MR H GUPTA	MR. K P MAHESWARI MR. K P MAHESWARI MR. DIVYANSH RATHI MR. DIVYANSH RATHI

40	CRP(IO)/329/2024	MAHENDRA DAS AND 43 ORS Versus GIRINDRA NATH GOSWAMI AND 11 ORS	MR. K K KALITA MR R SENSUA G KAUSHIK R A LAHKAR	
41	CRP(IO)/333/2024	THE CHAIRMAN GTL INFRASTRUCTURE LTD AND ANR Versus SANCHITA BROJABASHI	R SARMAH MS M KAKOTY	
42	I.A.(Civil)/1867/2024 in MACApp./6263/2024	ORIENTAL INSURANCE CO. LTD. Versus MOMIRAN NESSA AND 10 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	MR. A R AGARWALA(R-1,2,3,4,5,8) MR ADITYA AGARWALA(R-1,2,3,4,5,8)
	WITH MACApp./6263/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MOMIRAN NESSA AND 10 ORS B	MR SISHIR DUTTA	
	WITH I.A.(Civil)/6266/2024 (Filing Number)	ORIENTAL INSURANCE CO LTD Versus MOMIRAN NESSA AND 10 ORS B	MR SISHIR DUTTA	
43	I.A.(Civil)/2350/2024 in CRP(IO)/225/2024	RAJ KUMAR SINGH AND 2 ORS Versus PAYMACHAUBI DEVI	MR. A ROSHID	MR. J LASKAR
	WITH CRP(IO)/225/2024	PAYMACHAUBI DEVI Versus RAJ KUMAR SINGH AND 2 ORS	MR. J LASKAR	
44	I.A.(Civil)/2495/2024 WITH LCR in MACApp./280/2019	SRI DULU LASKAR, Versus RANJANA BORA AND 3 ORS	MR N SARMA	MRS. S BORPATRA GOHAIN MS. L SARMA
	WITH MACApp./280/2019	SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MS L SHARMA (r-1) MR D C NATH (R-2) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/1647/2019 in MACApp./280/2019	SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS	MR. M R LASKAR MR. R HAZARIKA	MR. A DUTTA (R-3) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1)
	WITH I.A.(Civil)/2498/2024 in MACApp./280/2019	SRI DULU LASKAR Versus RANJANA BORA AND 3 ORS	MR N SARMA MS. L SARMA	MRS. S BORPATRA GOHAIN
45	I.A.(Civil)/2568/2024 WITH LCR 2 FILES in MACApp./74/2022	SITA DEVI @ BHARATI AND ORS Versus THE ORIENTAL INSURANCE CO. LTD	MR. A R AGARWALA MR ADITYA AGARWALA	MR. S K GOSWAMI
	WITH MACApp./74/2022	THE ORIENTAL INSURANCE CO. LTD Versus SITA DEVI @ BHARATI AND ORS	MR. S K GOSWAMI MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR. R SHARMA	MR. T AHMED (r-1,2) MR ADITYA AGARWALA(R-1) MS S PATAR (r-1,2)
	WITH I.A.(Civil)/2056/2022 in MACApp./74/2022	SITA DEVI @ BHARATI AND 3 ORS. Versus THE ORIENTAL INSURANCE CO. LTD	MR. A R AGARWALA MR. M K ALI MS. R LAILA	
46	CRP(IO)/15/2025 FIXED	ABDUL KADER PARAMANIK Versus ON THE DEATH OF ABDUL RASHID AKAND HIS LEGAL HEIRS AND ORS	MR. A IKBAL MS. M NATH MS. J SARMA	

47	I.A.(Civil)/219/2025 in MACApp./15116/2024	ORIENTAL INSURANCE COMPANY LIMITED Versus ARCHANA RABONGSHI AND 7 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
	WITH MACApp./15116/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus ARCHANA RABONGSHI AND ORS	MR SISHIR DUTTA
	WITH I.A.(Civil)/15118/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus ARCHANA RABONGSHI AND ORS	MR SISHIR DUTTA
48	I.A.(Civil)/225/2025 in MACApp./539/2025	CHUMKI BORAH AND ANR Versus REGIONAL OFFICE NATIONAL INSURANCE COMPANY LTD. AND ANR	B R DAS MS M BHARATI
	WITH MACApp./539/2025 (Filing Number)	CHUMKI BORAH AND ANR Versus REGIONAL OFFICE NATIONAL INSURANCE COMPANY LTD AND ANR H	B R DAS
49	I.A.(Civil)/227/2025 in MACApp./15119/2024	ORIENTAL INSURANCE COMPANY LIMITED Versus PUTUL BHUMIJ AND ORS	MR S DUTTA MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA
	WITH MACApp./15119/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PUTUL BHUMIJ AND ORS	MR SISHIR DUTTA
	WITH I.A.(Civil)/15121/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI PUTUL BHUMIJ AND ORS	MR SISHIR DUTTA
50	I.A.(Civil)/233/2025 in MACApp./886/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus ACHAN ALI AND 6 ORS	MRS B ACHARYA MR. A ACHARYA MRS S ACHARYA
	WITH MACApp./886/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus ACHAN ALI AND ORS	AYUSMAN ACHARYA
	WITH I.A.(Civil)/888/2025 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus ACHAN ALI AND ORS	AYUSMAN ACHARYA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025

12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/2652/2016 FIXED	PRABIN CHANDRA KALITA Versus THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGHAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR M SARMA (R-1 to 4) MR.G BHARADWAJ(R- 1-4)
MOTION				
2	Cont.Cas(C)/47/2025 B/O	SAMSUL ISLAM Versus SRI ASHWANI KUMAR AND 3 ORS	K RAHMAN MR. N. ISLAM MR. SAIDUL ALOM	
3	Cont.Cas(C)/49/2025	SMT. NANDA KALA CHETRI Versus JOYNUL HAQUE AND 2 ORS	MR. R BORA MS R MEDHI	
4	Cont.Cas(C)/54/2025	FIROZ SAMAIM AHMED Versus SMT. VARNALI DEKA	MR. U S BORA MR P J DUTTA	
5	Cont.Cas(C)/58/2025	BIJOY RABHA Versus BHARAT KUMAR VAISHNAV	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
6	Cont.Cas(C)/59/2025	KARUNA RANI ROY Versus THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	
7	WP(C)/184/2025 FIXED	RANADHIR DEB Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, AG (A AND E) GA, ASSAM GA, ASSAM SC, WATER RESOURCE SC, FINANCE DEPTT.
8	WP(C)/185/2025 FIXED	KAMAL SING DAIMARY Versus THE UNION OF INDIA AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.
9	WP(C)/361/2025 FIXED	ALIZA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. C BHATTACHARYYA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
10	WP(C)/378/2025 FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	DR. B N GOGOI	GA, ASSAM SC, REVENUE

11	WP(C)/399/2025 FIXED	BISWAJIT BUJARBARUAH AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BHATTACHARYYA MR R DAS	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
12	WP(C)/564/2025 B/O	NANDITA ROY GOHAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR D KALITA MR. D J DAS N GAUTAM MR J LOTHAN	GA, ASSAM SC, REVENUE
13	WP(C)/569/2025	ABDUR RAHMAN AKAND AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D F A AHMED MR. J LASKAR	SC, ELEM. EDU SC, FINANCE
14	WP(C)/570/2025	SWAPAN KUMAR RUDRAPAUL Versus THE ASSAM GRAMIN VIKASH BANK	MR. D CHOUDHURY MR J DAS	SC, A G V B
15	WP(C)/580/2025	MIZANUR RAHMAN KHAN Versus THE STATE OF ASSAM AND ORS	MR. R ALI MR H A AHMED MR. S M RAHMAN MR. MUSTAFA HUSSAIN	GA, ASSAM
16	WP(C)/581/2025	GOLAM MOKTADIR HASSAN Versus THE STATE OF ASSAM AND FIVE ORS	MR. R ALI MR H A AHMED MR. S M RAHMAN MR. MUSTAFA HUSSAIN	GA, ASSAM
17	WP(C)/582/2025	RAJ BABU SINGH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	GA, ASSAM
18	WP(C)/583/2025	PARAMANANDA GOGOI Versus THE DIBRUGARH MUNICIPAL CORPORATION AND 4 ORS	MR. S CHOWDHURY MR I HUSSAIN	
19	WP(C)/584/2025	ASHRAFUL ISLAM KAZI AND 10 ORS Versus THE UNION OF INDIA AND 5 ORS	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	DY.S.G.I.
20	WP(C)/587/2025	PAPARI SHARMA Versus OIL INDIA LTD AND 4 ORS	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA	SC, OIL
21	WP(C)/589/2025	NIREN BHATTACHARJYA Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM SC, AG SC, FINANCE DEPTT.
22	WP(C)/595/2025	BINATA NARZARY Versus THE STATE OF ASSAM AND 9 ORS	MR H P GUWALA MR. A BORO	SC, AG (A AND E) GA, ASSAM SC, BTC SC, FINANCE
23	WP(C)/596/2025	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MS K LAHKAR MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, FINANCE
24	WP(C)/600/2025	ANUPAMA BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS K BANIK	GA, ASSAM SC, BTADC
25	WP(C)/605/2025	PRITI RANI ROY AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A H ALAMGIR	SC, HEALTH
26	WP(C)/606/2025	SAMONNOY SAIKIA, Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, NRC
27	WP(C)/611/2025	BIPUL RAY Versus THE UNION OF INDIA AND 9 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABARTY	DY.S.G.I.
28	WP(C)/618/2025	GOBINDA TAID Versus THE STATE OF ASSAM AND 3 ORS	MR D S DEKA	SC, FOREST
29	WP(C)/619/2025	SRI JATINDRA BORO Versus INDIAN OIL CORPORATION LIMITED AND 2 ORS	MS S DEVI	

30	WP(C)/620/2025	RAM SINGH Versus THE UNION OF INDIA AND ANR.	MR S BORTHAKUR MR. K GOGOI MS. P BORAH	DY.S.G.I.
31	WP(C)/624/2025	DHANANJAY NATH Versus INDIAN OIL CORPORATION LIMITED	MS S DEVI	
ORDER (STAY VACATING)				
32	I.A.(Civil)/3396/2024 FIXED in WP(C)/3319/2023	SIMASHREE BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND ORS.	MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MR. D SARMAH MS. A BEGUM MR B KAUSHIK MS P DEKA	MR. J PATOWARY SC, HEALTH
	WITH WP(C)/3319/2023	DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN	MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH
	WITH I.A.(Civil)/4011/2024 in WP(C)/3319/2023	HIMADRI BORAH Versus THE STATE OF ASSAM AND ORS.	MR. D SARMAH MR. B D KAKATI	MR. J PATOWARY SC, HEALTH
ADMISSION				
33	WP(C)/6130/2018 FIXED	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.
34	WP(C)/4762/2019 FIXED	SUREN HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D K KOTOKY MR. N BORUAH	GA, ASSAM MR R DHAR SC, PWD
35	WP(C)/815/2021 FIXED	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM SC, REVENUE SC, FINANCE
36	WP(C)/2733/2022 FIXED	NABAJYOTI KAKATI AND ANR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 4 ORS	MR J ABEDIN MD. A J ATIA MS A H ATIA	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD
37	WP(C)/5959/2022 FIXED	ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT
	WITH I.A.(Civil)/3061/2024 in WP(C)/5959/2022	INDIAN INSTITUTE OF TECHNOLOGY AND ANR Versus ALOKE KUMAR GHOSHAL	MR. R P KAKOTI SR. ADV. SC, IIT	MR B GOGOI
38	WP(C)/7409/2022 FIXED	BILAY DEB Versus THE STATE OF ASSAM AND ANR.	MR G GOSWAMI	SC, P AND R.D.
39	WP(C)/31/2023 FIXED	RUPA DIHINGIA Versus THE STATE OF ASSAM AND 9 ORS	MR. S BARMAN MR R DAS	GA, ASSAM SC, AG SC, P H E

40	WP(C)/1778/2023 FIXED	BIRINCHI ADHIKARY Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/1893/2023 in WP(C)/1778/2023	BIRINCHI ADHIKARY, Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MS. S KEMPRAI MR J CHUTIA	SC, AFDC
41	WP(C)/4243/2023 WITH WP(C)/2557/2015 (D/O), WP(C)/2990/2017 (D/O), B/O	KAMAL KATAKY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, GAD SC, REVENUE SC, FINANCE
42	WP(C)/4862/2023 FIXED	PRIYANKI PIKI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, ELEM. EDU MR. P N GOSWAMI MR. J K GOSWAMI (r-5) MS. M KALITA (R-6) MR. J BARMAN (r-5) MR D J BORO (r-5) SC, ASSAM TEXTBOOK PRODUCTION AND PUBLICATIONS CORPORATION LTD.
43	WP(C)/1678/2024 B/O	BALEN BARO Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG SC, FINANCE
44	WP(C)/1995/2024 FIXED	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	SC, AG SC, PWD
45	WP(C)/2134/2024 FIXED	MINU THAKURIA Versus UNION OF INDIA AND 3 ORS.	MR. U J SAIKIA MR. N NATH	MRS. A GAYAN DY.S.G.I.
46	WP(C)/2361/2024 FIXED	PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR B M DEKA MS D MAHANTA MR R.AHMED	SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION
47	WP(C)/3601/2024 FIXED	SANDEEP BAIDYA AND 24 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
	WITH WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
	WITH I.A.(Civil)/3117/2024 in WP(C)/3725/2024	ANKUR BORUAH AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
49	WP(C)/5312/2024 CAVT. NO.10032/024, FIXED	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
50	WP(C)/5623/2024 FIXED	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
51	WP(C)/5638/2024 FIXED	LACHIT BORAH @ LACHIT BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	MS. R B BORA SC, BTC SC, FOREST MR. GOGOI
52	WP(C)/6016/2024 FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.

53	WITH WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
54	WP(C)/6084/2024 FIXED	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
55	WP(C)/6445/2024 FIXED	SURAJ GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
56	WITH WP(C)/6446/2024	DHARANI DHAR DAS Versus STATE OF ASSAM AND 3 ORS	MR. I J SINGPHO MR. B K DAS MR H P GUWALA H P NEOG	SC, HEALTH
57	WP(C)/6949/2024 FIXED	UJJAL KUMAR AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV L DEKA	MR. S S ROY (C.G.C) DY.S.G.I. GA, AP
58	WP(C)/6954/2024 FIXED	SURAJ KUMAR AND ANR Versus THE UNION OF INDIA 5 ORS	MR. M DUTTA MS S DEV L DEKA	MRS S BARUAH(C.G.C) DY.S.G.I. GA, AP
59	WP(C)/98/2025 FIXED	DR. SHAH ALOM MAZUMDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
ORDERS				
60	Cont.Cas(C)/701/2019 FIXED	AJOY KUMAR MAZUMDAR Versus ARBIND MADHAB SINGH, I.F.S.	MR. A SHARIF MR. J KALITA MS P BARMAN MR. M ALAM	MR. P N GOSWAMI MR. A DAS
	WITH I.A.(Civil)/1887/2022 in Cont.Cas(C)/701/2019	AJOY KUMAR MAZUMDAR Versus MAHENDRA KUMAR YADAVA, IFS	MR J KALITA MR D KALITA MS. S KAUR	
	WITH I.A.(Civil)/3842/2024 in Cont.Cas(C)/701/2019	MAHENDRA KUMAR , I.F.S. Versus AJOY KUMAR MAZUMDAR	MR. D GOGOI MR. I BORTHAKUR	MR J KALITA
61	WP(C)/314/2021 WITH WP(C)/2092/2015 (D/O), B/O	NAYANMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	GA, ASSAM
62	WITH Review.Pet./136/2023	STATE OF ASSAM AND OTHERS Versus NAYANMONI HAZARIKA AND ORS	MR. D NATH SR. GA, ASSAM	MR. P J SAIKIA(R-4) MR. J KALITA (R-1) MS D DUTTA(R-4) B SHARMA (R-4) DY.S.G.I.
63	Review.Pet./124/2024 IN WP(C)/1755/2014 (D/O), FIXED	FORCE NO 850872588 ASSISTANT SUB INSPECTOR/ GENERAL DUTY PRATAP CHANDRA NAYAK Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
64	I.A.(Civil)/3978/2024 FIXED in WP(C)/3699/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND ORS.	MR. R BORA MS R MEDHI MS R MEDHI	GA, ASSAM
	WITH WP(C)/3699/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. R BORA MS R MEDHI	MR. S S ROY, GA, ASSAM
65	WITH WP(C)/1927/2020	V. KRISHNENDU SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I KALITA MR. R BORA	GA, ASSAM

HEARING

66	Crl.Rev.P./454/2009 PART-HEARD, LCR 4 FILES, FIXED	RAKESH RELAN Versus MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
67	Crl.Pet./88/2021 PART-HEARD, WITH LCR 1 FILE(SCANNED COPY), FIXED	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
68	WP(C)/4004/2020 B/O	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
69	WP(C)/6927/2022 FIXED	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
70	WP(C)/4358/2023 B/O	NITU MECH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, FINANCE SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./279/2025 B/O	DIPANJAN NATH Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
2	Bail Appln./282/2025	JAYDEV MAJUMDER @ JAYDEV MAZUMDAR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM
MOTION				
3	AB/229/2025	MAKIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
4	AB/233/2025	MOZIBOR RAHMAN AND 5 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
5	AB/238/2025	MD SHOHDUR ROHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
6	AB/239/2025	JIAUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MR. N H LASKAR S BEGUM	PP, ASSAM
7	AB/242/2025	DHRUBA JYOTI DAS Versus THE STATAE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM
8	AB/243/2025	HEMANTA BORAH AND ANR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL J S AHMED	PP, ASSAM
9	AB/244/2025	SRI JIBANKA SAHARIA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
10	AB/245/2025	NISANT AANAND Versus THE STATE OF ASSAM	MR. D BARUAH MS S K GUPTA	PP, ASSAM
11	AB/246/2025	JAKIR HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
12	AB/248/2025	MAYNAL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM

BAIL HEARING (BA)

13	Bail Appln./3640/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TANMOY GUPTA Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM
14	Bail Appln./3908/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL BASIR BHUYAN Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	PP, ASSAM
15	Bail Appln./58/2025 WITH OFFICE NOTE , FIXED	PARESH KALTA @ DHAN Versus THE STATE OF ASSAM	MR. M KALITA MS B.G. BARUAH MS K GURUNG	PP, ASSAM
16	Bail Appln./138/2025 FIXED	ABDUL SALAM PARAMANIK Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
17	Bail Appln./148/2025 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
18	Bail Appln./169/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHRI GOVIND KUMAR Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
19	Bail Appln./197/2025 FIXED	AMIR ALI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
20	Bail Appln./216/2025 FIXED	CHAN MAMMUD Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM

BAIL HEARING

21	AB/1638/2023 WITH CASE RECORD(SCANNED COPY), FIXED	APU RANJAN DAS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
22	AB/1057/2024 FIXED	NUR NABI SK Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
23	AB/1059/2024 FIXED	SHAJU MIAH @ SAJU SK. Versus THE STATE OF ASSAM	MR. A S AKAND MR REZABUL HOQUE AKBOR MOZUMDER	PP, ASSAM
24	AB/1349/2024 FIXED	MANOJ KUMAR DAS Versus THE STATE OF ASSAM	MR. J AHMED MR. A CHAUDHURY MR. P K DAS MR. D BORA MS A HUSSAIN MR. N MAHAJAN R BEGUM H G DAISY	PP, ASSAM
25	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
26	AB/2285/2024 FIXED	KOFIL ALI @ KOFIL UDDIN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS MD. K ALI	PP, ASSAM
27	AB/2879/2024 FIXED	TANA TAGI Versus THE STATE OF ASSAM	MRS. R DEVI MR. A R TAHBILDAR MR. T T TARA	PP, ASSAM
28	AB/2989/2024 WITH OFFICE NOTE, FIXED	MD MIR HUSSAIN @ MIR HUSSAIN ALI Versus THE STATE OF ASSAM	MR A MOTALIB MR S HUSSAIN AMINUR RAHMAN	PP, ASSAM
29	AB/3151/2024 FIXED	NEWMOON ROY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

30	AB/17/2025 FIXED	RAHUL RABHA Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
31	AB/41/2025 FIXED	RAUNAK HARLALKA Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY	PP, ASSAM
32	AB/45/2025 FIXED	SRI CHARAN DAS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
33	AB/47/2025 FIXED	LAKHINARAYAN GOGOI Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
34	AB/89/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SANOWAR HUSSAIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
35	AB/91/2025 FIXED	ABDUL MOMIN CHOUDHURY Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
36	AB/94/2025 FIXED	MD RAIZUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. M U MONDAL J ISLAM MR K ISLAM MR A ALIM SK	PP, ASSAM
37	AB/95/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
38	AB/96/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	
39	AB/97/2025 FIXED	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG	PP, ASSAM
40	AB/98/2025 FIXED	UTJAL TAMANG Versus THE STATE OF ASSAM	J U AHMED MR. N K MURRY MS P TOKBIPI	PP, ASSAM
41	AB/99/2025 FIXED	DIPLU BASUMATARY Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
42	AB/100/2025 FIXED	BISHAL TAMANG Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	PP, ASSAM
43	AB/104/2025 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
44	AB/120/2025 FIXED	RAJIBUL HUSSAIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
45	AB/121/2025 FIXED	TULAN DUTTA AND 3 ORS. Versus THE STATE OF ASSAM	MR. K R PATGIRI MR G SARMA MS. D. DEVI	PP, ASSAM

ORDERS

46	I.A.(Civil)/556/2023 WITH LCR, FIXED in RFA/44/2022 WITH RFA/44/2022	NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS. NAZMIN KHANAM Versus KUSUM BAYAN AND 3 ORS.	MR. M U MAHMUD MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
47	I.A.(CrI.)/38/2025 BA 1772/2024(D/O), FIXED in Bail Appln./1772/2024	KARTIK DUGAR ALIAS KARTIC DUGAR Versus THE STATE OF ASSAM	MR. S K SINGH MR B PUSHILAL	PP, ASSAM

48 [I.A.\(CrI.\)/55/2025](#)
FIXED
in AB/3086/2024
WITH
[AB/3086/2024](#)

ABDUS SATTAR
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY PP, ASSAM

ABDUS SATTAR AND ORS
Versus
THE STATE OF ASSAM

MR H R A CHOUDHURY (P-1)
MR. K N CHOUDHURY
MR. A M AHMED
B DAS
P. GHOSH (P- 1)
MR. M K HUSSAIN
PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./287/2025	HAFIJUL ISLAM @ HABIJUL ISLAM Versus THE STATE OF ASSAM	MR K THAKUR MS J A RAHMAN MR. H ALI B ALI SK	PP, ASSAM
2	Bail Appln./288/2025	KUTUB UDDIN AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
3	Bail Appln./289/2025	ABDUL RASHID AHMED @ RANJU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
MOTION				
4	Crl.Pet./1467/2024 FIXED	MD. UMAR FARUK Versus THE STATE OF ASSAM	MR. N ANAND MR. B BRAHMA	PP, ASSAM
5	Crl.Pet./1513/2024 FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	PP, ASSAM
6	Crl.Pet./1592/2024 B/O	MD. BABUL ALI Versus THE STATE OF ASSAM	K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
7	Crl.Pet./1605/2024 B/O	JOYNAL ABDIN TALUKDAR Versus AJOLI BEGUM @ GUL NAHAR BEGUM	MD I H LASKAR A RAHMAN	
8	Crl.Rev.P./31/2025	PRADIP DAS Versus ALI HUSSAIN ALI AND ANR	MR. K BHATTACHARJEE MR. M SAIKIA	PP, ASSAM
9	Crl.Rev.P./32/2025	PRAFULLA CHANDRA BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. C S RAY	PP, ASSAM
10	Crl.Rev.P./33/2025	KHANINDRA SARMA Versus THE STATE OF ASSAM AND ANR	MR. C S RAY MS. P BORGHAIN	PP, ASSAM
11	Crl.Pet./39/2025 FIXED	MRINAL CHIRING @ BABUL CHIRING AND ANR Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
12	Crl.Pet./77/2025 FIXED	SHANKAR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. B. DAS MR. K KALITA	PP, ASSAM

13	AB/250/2025	SRI PULEN BARMAN Versus THE STATE OF ASSAM	MS N DUTTA MR P K BASU MS. K DEY	PP, ASSAM
14	AB/252/2025	PAKIJA KHATUN Versus THE STATE OF ASSAM		PP, ASSAM
ADMISSION				
15	Crl.Pet./189/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	DEBJANI BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ISLAM MR A MOTALIB MS. L WAJEEDA	MR. T DEURI (R2) PP, ASSAM
16	Crl.Pet./98/2023 FIXED	PAWAN KR PAREEK Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR. K SARMA (r-2) MR. S BORUAH (r-2) PP, ASSAM
17	Crl.Pet./729/2023 WITH LCR 2 FILES(SCANNED COPY), B/O	IYAKUB KHAN @ BAMUN Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	J BORAH (R-2) MS. M. KHATUN(R-2) MS N AKTAR(R-2) PP, ASSAM
18	Crl.Pet./1021/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
19	Crl.Pet./210/2024 FIXED	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
20	Crl.Pet./1019/2024 B/O	JALLEY SONAM Versus THE STATE OF ASSAM AND ANR	MR. K R BORA R GOGOI MR. D K BORAH	MR. J K GOSWAMI(R-2) MR. J BARMAN(R-2) MR D J BORO(R-2) PP, ASSAM
21	Crl.Pet./1245/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	JANNATUL FERDUSY LASKAR Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
22	Crl.Pet./41/2025 FIXED	GAJENDRA CHANDRA BORO Versus MANOJ DAS AND ANR	MR H GUPTA MR. K PRASAD MR Y. BARBHUIYA	MR. A R TAHBILDAR (R-1) PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./3854/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
BAIL HEARING				
24	AB/2219/2024 FIXED	SHEK KALAM UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	PP, ASSAM
25	WITH AB/2536/2024	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
26	AB/3095/2024 WITH OFFICE NOTE, FIXED	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
27	WITH AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
ORDERS				
28	Crl.Pet./465/2013 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	PP, ASSAM
29	Crl.L.P./17/2024 WITH OFFICE NOTE, B/O in CrI.A./4393/2024	MANIK CH. DAS Versus CHANDAN KUMAR DEY	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. A ROY MR I HASSAN MR. U. DUTTA

	WITH CrI.A./4393/2024 (Filing Number)	MANIK CH DAS Versus CHANDAN KUMAR DEY	MR SARFRAZ NAWAZ	
30	W.P.(CrI.)/35/2024 B/O	ALTAF HUSSAIN AND ANR Versus MINTIFI FINSERVE PRIVATE LIMITED AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
31	CrI.A./168/2024 WITH OFFICE NOTE, LCR 5 FILES, B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. A GOYAL (r-2) MR. A CHOUDHURY (r-2) PP, ASSAM
32	CrI.Rev.P./185/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	SHAMALI DEY Versus THE STATE OF ASSAM AND ANR	SADHAN KALITA MR SUMANTH KAKATI GUNJAN DAS	PP, ASSAM
33	CrI.A./416/2024 WITH OFFICE NOTE, LCR 4 FILES, B/O	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM
	WITH I.A.(CrI.)/1210/2024 in CrI.A./416/2024	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM
34	CrI.Pet./633/2024 WITH LCR 2 FILE,S FIXED	CHANDRA KANTA DUARAH Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
35	CrI.Pet./952/2024 B/O	JIAUR RAHMAN @ MD JIARUL ISLAM Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	MR. A PHUKAN, Amicus Curiae for R-2 PP, ASSAM
36	I.A.(CrI.)/1103/2024 WITH OFFICE NOTE, FIXED in CrI.A./10014/2024	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
	WITH CrI.A./10014/2024 (Filing Number)	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA	
	WITH CrI.L.P./47/2024	ANISUZ ZAMAN Versus NABUL ALI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	
37	I.A.(CrI.)/1174/2024 in CrI.Rev.P./9539/2024	SRI SOMER ALI Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM	PP, ASSAM
	WITH CrI.Rev.P./9539/2024 (Filing Number)	SRI SOMER ALI Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM	
38	CrI.Pet./1230/2024 B/O	SHAFEDA KHATUN Versus THE STATE OF ASSAM AND ANR	MR A ALI MS. M KHATUN MS K TAYE	PP, ASSAM
39	CrI.Pet./5/2025 FIXED	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
40	I.A.(CrI.)/21/2025 FIXED in CrI.Rev.P./11951/2024	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM
	WITH CrI.Rev.P./11951/2024 (Filing Number)	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. (F)	MRS R BEGUM	
41	I.A.(CrI.)/23/2025 FIXED in CrI.Rev.P./11953/2024	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MS. A LALA	PP, ASSAM

WITH[Crl.Rev.P./11953/2024](#)

(Filing Number)

MAMONI SAIKIA DUTTA

MRS R BEGUM

Versus

THE STATE OF ASSAM AND ANR. (G)

SHINE ENTERPRISE

MR. U K BARMAN

Versus

FUTURISTIC INDUSTRIAL DEVELOPMENT BUREAU (FIDB)

MR H ALI

MR D PEGU

MR. R KONWAR

MD. JAHANUR AHMED @ JAHNUR AHMED

MR. T K MISRA

PP, ASSAM

Versus

THE STATE OF ASSAM AND ANR

MR. P K MUNIR

DIPTI CHAKRAVARTY

MR. A. GAYAN

HEARING

NO.880893084 HC/GD PRATYUSH KUMAR PATRA

MR. A K BHATTACHARYYA

ASSTT.S.G.I.

MR.B K SINGH

Versus

THE UNION OF INDIA and ANR

MR.K K BHATTACHARYYA

MR.A K CHOUDHURY

MR.S DUTTA

MS.T TALUKDAR

SANJIB DEKA

MR.R DUBEY

MR.P SHARMAH(R-2)

Versus

THE STATE OF ASSAM AND ANR

MS.A B KAYASTHA

MR.K D SARMA(R-2)

MR.P K GARODIA

PP, ASSAM

MS.P SARMA

NITUMONI SAIKIA and 3 ORS

MR.P N GOSWAMI

MR. T DEURI

Versus

AKHIL GOGOI

MR.I KALITA

MS. A DAS

MS. L WANGSA

RUPAMONI DEBI and 2 ORS.

MR. K AGARWAL

PP, ASSAM

Versus

THE STATE OF ASSAM and ANR.

MR. S M BARUAH

PETITIONER IN PERSON

MR. M SAIKIA

(MR. KRISHNANANDA

MR. H DAS

SARMA, R2)

KABIR ALI

MR. M AHMED

PP, ASSAM

Versus

THE STATE OF ASSAM.

MR N AHMED

MR G P CHETIA

KABIR ALI

MR. M AHMED

PP, ASSAM

Versus

THE STATE OF ASSAM.

MR N AHMED

MR G P CHETIA

WITH[I.A.\(Crl.\)/43/2021](#)

in Crl.A./20/2021

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Test.App./5/2023 WITH LCR 2 FILES	BIMAL CHANDA Versus RABINDRA RAY CHOUDHURY AND 5 ORS.	MD H R AHMED MR J ISLAM	MR. R BARUAH (R1) MR. A IKBAL (R1) MS. M NATH (R1) MS. J SARMA (R1)
2	CRP(IO)/46/2023	JUNAKI NAGAR NAMGHAR PARISALANA SAMMITTEE Versus PIYALI DAS AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR. U DUTTA (R-1) B DUTTA (R-1)
3	CRP(IO)/103/2023	RAJAT KARMAKAR Versus VIJAY KUMAR VERMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR
4	CRP(IO)/218/2023	ON THE DEATH OF HARA KRISHNA SAHA ROY Versus ON THE DEATH OF BIRENDRA CHANDRA PAUL,	MR. N SHARMA B K SINGHA	MR. D CHAKRABARTY MS D.CHAKRABARTY
5	CRP(IO)/267/2023 WITH LCR	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)
6	WITH CRP(IO)/297/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
7	MFA/65/2024	SOMON BHUYAN AND 3 ORS Versus UNION OF INDIA	MR B C DAS MS J KALITA	DY.S.G.I.
8	Test.App./2/2025 CAVT. NO.001320/25,N	JYOTI PRASAD DAS Versus SABITRI DAS	MS. R CHOUDHURY MS F N ZAMAN MR. RASHIDUL ISLAM MD. MEMON AHMED	MR G BHARADWAJ FOR CAVEATOR
9	MACApp./22/2025	MADHAWI DAS AND 3 ORS Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS F	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)

10	MACApp./27/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus INDIRA NATH AND 4 ORS	MR. K K BHATTA	
	WITH I.A.(Civil)/217/2025 in MACApp./27/2025	UNITED INDIA INSURANCE COMPANY LTD Versus INDIRA NATH AND 4 ORS	MR. K K BHATTA	
11	MACApp./28/2025	BHASKAR RAY Versus GITA BALA ARJYA AND 2 ORS	MRS S RAHANA MR. A M AHMED B DAS	
12	MACApp./29/2025	NIRMAL SINGHA AND ANR Versus INDRAJIT DAS AND 2 ORS	MR MITHUN TALUKDAR	
13	MACApp./30/2025	SABYA SACHI SARKAR AND ANR Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR	MR M H AHMED I AMIN	
14	MACApp./31/2025	HULASHI DEVI PATOWARI Versus MIJENDRA B MARAK AND ORS	MR ADITYA AGARWALA	
		ORDERS		
15	MACApp./200/2015	SMTI MINU GOSWAMI DEVI and 3 ORS Versus M/S ORIENTAL INS. COMPANY LIMITED and 2 ORS	MR.O P BHATI MR. S C BISWAS MRD MONDAL MR.P SARMA MS. J GHOSH MS.N D SARMA MS. N D SARMA	MS.R D MOZUMDAR(R-1) MS.C MOZUMDAR(R-1) MS.T DEKAR-1 MS.P DAS(R-1)
	WITH CO/46/2022 in MACApp./200/2015	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI MINU GOSWAMI DEVI AND 5 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. O P BHATI MR D MONDAL
16	MACApp./260/2015 WITH LCR	MUST RUPBHAN BEOWA Versus UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.H R A CHOUDHURY MR. M KHAN MR.A AHMED MR.R A CHOUDHURY MR. A ALAM MR A K DAS MS J AKTAR MR.M ALAMGEER	MR.B K PURKAYASTHA(R-1) MS.K DEKA(R-1) MR A N DAS
17	I.A.(Civil)/1342/2016 WITH LCR in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and 4 ORS	MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA	MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR
	WITH FAO/18/2015 CAVT. NO. 926/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MD.ASLAM MR.A SAHEWALLA	DR.B P TODI(R- 3-5) MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.A NATH(R- 3-5) MR.M GOSWAMI MR.R HAZARIKAR-1 and 2 MR.A TODI(R- 3-5) MR.N J MEDHI(R- 3-5) FOR CAVEATOR
	WITH I.A./983/2015 in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM	MR.B J GHOSH MR.M GOSWAMI FOR CAVEATOR
	WITH I.A./1802/2015 in FAO/18/2015	B and A LIMITED Versus RAJIB BAROOAH and ANR	MR.P DEKA MR.A CHETIA MR.A SAHEWALLA MD.ASLAM	MRG P BHOWMIK(R-1 & 2) MR.B J GHOSH MR.M GOSWAMI MR.R HAZARIKA(R-1 & 2) FOR CAVEATOR

18	MACApp./569/2017 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus RAKESH TALUKDAR and 2 ORS.	MS. R D MOZUMDAR MS. H DEKA MS. N SARMA MS. S SONOWAL	
19	MACApp./365/2018 WITH LCR	SMT BANALATA DAS Versus RAJU PAL CHOUDHURY AND 2 ORS	MR. B K JAIN MR. Y S MANNAN MR M GARODIA MS R DAS MS. M DASGUPTA MS N DEKARAJA MS. O PHUKAN	MS. R D MOZUMDAR R-3 MR. R GOSWAMI (R-4) MS. D KALITA (R-1) MS. M SAIKIA (R-4) MS. C MOZUMDA R -3 MS. P BORTHAKUR (R-4) MR. S P SHARMA R-3
	WITH I.A.(Civil)/1635/2021 in MACApp./365/2018	SMT BANALATA DAS Versus THE BRANCH MANAGER , ORIENTAL INSURANCE CO .LTD	MR. B K JAIN MS. M DASGUPTA MS. O PHUKAN	MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/18/2022 in MACApp./365/2018	ORIENTAL INSURANCE COMPANY LIMITED AND ANR Versus SMTI BANALATA DAS AND 2 ORS	MS R D MAZUMDAR MS R D MAZUMDAR MR. S P SHARMA	
20	WITH MACApp./15465/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS		
	WITH I.A.(Civil)/4378/2018	ORIENTAL INSURANCE COMPANY LTD Versus SMTI BANALATA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. B K JAIN (R1) MR. A GONI MR S HOQUE MS. O PHUKAN (R1)
21	I.A.(Civil)/2619/2018 in MACApp./667/2018	MR RASH BIHARI THAKUR Versus RAHMAN ALI AND 4 ORS	MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY	MR. A DUTTA (R5) MRS. P M DUTTA (R5)
	WITH MACApp./667/2018	MR RASH BIHARI THAKUR Versus RAHMAN ALI AND 4 ORS	MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY	MR. A DUTTA (R5) MR. P J BARMAN (R5) MRS. P M DUTTA (R5)
22	MACApp./106/2020 WITH LCR	MUSSTT MORJINA BEGUM AND 2 ORS. Versus THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. A DUTTA MRS. P M DUTTA
23	MACApp./34/2021	ABDUL MALEQUE MOLLAH AND ANR. Versus NATIONAL INSURANCE COMPANY LTD. AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. S DUTTA MR. R GOSWAMI (R-1) MR. S DUTTA MS. P BORTHAKUR (R-1)
24	MACApp./309/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SMTI. LAKHIMI GIRI AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. S ISLAM MR. S ISLAM MR. N HASAN (r-1,2,3) MS. S KAKATI (r-1,2,3) MR A HAWARI MR. A HASAN (r-1,2,3) FOR CAVEATOR
25	MACApp./278/2022 WITH LCR	MASIBUL ISLAM @ MASIDUL ISLAM Versus THE GENERAL MANAGER , BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 5 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	MR. K K BHATTA MR. R K BHATRA (R-4) MS JONA TALUKDAR MS R DEVI MS R GANGAWAT (R-4) MS M N KONYAK (R-4)
	WITH I.A.(Civil)/4037/2024 in MACApp./278/2022	MASIBUL ISLAM @ MASIDUL ISLAM Versus THE GENERAL MANAGER , BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND 5 ORS.	MR. M A SHEIKH	MR. K K BHATTA
26	MACApp./340/2022 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	

	WITH I.A.(Civil)/1912/2022 in MACApp./340/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KALPANA KONWAR AND 2 ORS (D)	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
27	WITH MACApp./71/2020	SMTI. KALPANA KONWAR Versus SRI JAYANTA SONOWAL AND ANR	MR. A K GUPTA MR. R S MISHRA	MS G K DAS MS. C PATOWARY
28	Intest.Cas./7/2023 WITH LCR	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR D GOSWAMI MR. K M HASSAN MR K BARMAN MR S AFRIDI	MR G N SAHEWALLA(r-1) MD ASLAM(r-1) MS. S. TODI(r-1) MS K SARMA (r-1)
	WITH I.A.(Civil)/3323/2023 in Intest.Cas./7/2023	PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS.	MR. N K HALOI MR. K M HASSAN	
	WITH I.A.(Civil)/316/2024 in Intest.Cas./7/2023	NILAM HAZARIKA, Versus PRAKITI DAS AND 4 ORS	MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI	MR. N K HALOI MR. K M HASSAN
29	MFA/94/2023 WITH LCR	ROSHNI CHIK BARAIK AND ANR. Versus THE UNION OF INDIA	MR. B C DAS MS J KALITA	MR. P S BHATTACHARYYA MR H GUPTA DY.S.G.I.
30	MFA/99/2023 WITH LCR	MAFIJUDDIN AHMED @ MAFIYUDDIN Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. S S ROY MR H GUPTA DY.S.G.I.
31	MACApp./247/2023 WITH LCR	SRI SAMAR GHOSE Versus THE UNITED INDIA INSURANCE CO. LTD	MR S C PANDIT	MR H BURAGOHAIN (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
32	I.A.(Civil)/2308/2023 FIXED in MACApp./9266/2023	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS.	MR H DAS MR. B C DEKA D BARUAH	MR. K K BHATTA (r-1)
	WITH MACApp./9266/2023 (Filing Number)	BIPUL RABHA Versus NEW INDIA ASSURANCE CO. LTD. AND 7 ORS. B	MR H DAS	
	WITH I.A.(Civil)/3320/2023	BIPUL RABHA, Versus NEW INDIA ASSURANCE CO. LTD.	MR H DAS	
33	I.A.(Civil)/2760/2023 WITH LCR in FAO/36/2022	SWAPAN CHOWDHURY, Versus ADHIR KUMAR DAS,	MR D KALITA	MR N N UPADHYAYA
	WITH FAO/36/2022	SWAPAN CHOWDHURY Versus ADHIR KUMAR DAS	MR D KALITA	
	WITH I.A.(Civil)/1751/2022 in FAO/36/2022	SWAPAN CHOWDHURY Versus ADHIR KUMAR DAS	MR D KALITA	MR N N UPADHYAYA (r-1) MR. B B KAKATI (r-1) E. YANTHAN (r-1)
34	I.A.(Civil)/3103/2023 in MFA/9834/2023	NATIONAL INSURANCE COMPANY LTD. Versus ROHIM ALI AND ANR	MRS. S ROY	
	WITH MFA/9834/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus ROHIM ALI AND ANR A	MRS. S ROY	

	WITH I.A.(Civil)/9835/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus ROHIM ALI AND ANR A	MRS. S ROY	
35	I.A.(Civil)/3574/2023 in FAO/13609/2023	PAYAL GOSWAMI AND 2 ORS. Versus RAMESH KAMAN AND 9 ORS.	MS C BORA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH FAO/13609/2023 (Filing Number)	PAYAL GOSWAMI AND 2 ORS. Versus RAMESH KAMAN AND 9 ORS. H	MS C BORA	
36	I.A.(Civil)/3827/2023 in MACApp./14567/2023	SANU MALLICK Versus CHOLAMADALAM MS GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. A K JAIN MR. H GOSWAMI	C. M. MAHANTA (r-2) MR. A BHATTACHARYYA(R- 1)
	WITH MACApp./14567/2023 (Filing Number)	SANU MALLICK Versus CHOLAMADALAM MS GENERAL INSURANCE COMPANY LTD. AND 2 ORS. E	MR. A K JAIN	
37	MFA/15/2024 WITH LCR	M/S MANAS SALT IODISATION INDUSTRIES PVT. LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA M. KALITA	MR. B CHAKRAVARTY DY.S.G.I.
38	MFA/44/2024 WITH LCR	MAHESH ENTERPRISE PVT. LTD. Versus UNION OF INDIA AND 3 ORS.	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI	MRS. R DEVI DY.S.G.I.
39	FAO/58/2024 WITH LCR	MADHUSMITA BARUAH SHARMA Versus SANJEEV SHARMA	MR. P BHOWMICK MR. D THAOSEN	MS. P BORAH MR. S BORTHAKUR MR P H KONWAR
40	I.A.(Civil)/103/2024 in MFA/5407/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS.	MS P HUJURI MS M N KONYAK	S AHMED(R-1) S AHMED(R-1)
	WITH MFA/5407/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS. E	MS P HUJURI	
	WITH I.A.(Civil)/5410/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS. E	MS P HUJURI	
41	I.A.(Civil)/110/2024 WITH LCR in MACApp./5/2022	SRI MANORANJAN SINGHA Versus THE UNITED INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS. A DUTTA
	WITH MACApp./5/2022	THE UNITED INSURANCE COMPANY LIMITED Versus SRI MANORANJAN SINGHA AND 5 ORS.	MR. A DUTTA MR. M DUTTA MS S DEV MS N RAI MRS. P M DUTTA	MR. A R AGARWALA(R-1) MR. R GOSWAMI (R2) MS. M R DEVI (R3) MR. V N UPADHYAY (R-5,6) MS. P BORTHAKUR (R2) MS P MISHRA (R-5,6) T RAMCHIARY (R-5,6) MR A AGARWALA((R-1)
42	I.A.(Civil)/428/2024 in FAO/5/2024	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. Versus PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. B D DEKA N R SURANA MR. R DUBEY

	<p>WITH FAO/5/2024 CAVT. NO. 12882/023,</p>	<p>AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. Versus PRADIP HAZARIKA AND 4 ORS.</p>	<p>MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA</p>	<p>MR. R DUBEY (r-2) MR. B D DEKA MS. A B KAYASTHA (r-2) MR. A N I HUSSAIN (r-2) MR. M DAS N R SURANA (R-4,5) N CHAUDHURY MR A BHATRA MR A DEKA MS N B KAYASTHA (r-2) FOR CAVEATOR</p>
	<p>WITH I.A.(Civil)/96/2024 in FAO/5/2024</p>	<p>AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. Versus PRADIP HAZARIKA AND 4 ORS.</p>	<p>MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA</p>	<p>MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA FOR CAVEATOR</p>
43	<p>MACApp./487/2024 WITH LCR, B/O</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus GHANA KANTA KONWAR AND 4 ORS</p>	<p>MR T KALITA MR. A KAKATI</p>	<p>MR. R C DAS (R-1) MR S HUSSAIN (R-1) A JUBARIA (R-1) MR. H RAHMAN (R-1)</p>
44	<p>I.A.(Civil)/1493/2024 in MACApp./4872/2024</p>	<p>UNITED INDIA INSURANCE CO LTD Versus AMIT CHETRY AND 2 ORS.</p>	<p>MRS L SHARMA MR. K K BHATTA</p>	
	<p>WITH MACApp./4872/2024 (Filing Number)</p>	<p>UNITED INDIA INSURANCE COMPANY Versus AMIT CHETRY AND 2 ORS F</p>	<p>MR. K K BHATTA</p>	
	<p>WITH I.A.(Civil)/4874/2024 (Filing Number)</p>	<p>UNITED INDIA INSURANCE COMPANY Versus AMIT CHETRY AND 2 ORS F</p>	<p>MR. K K BHATTA</p>	
45	<p>I.A.(Civil)/1765/2024 in MFA/14767/2023</p>	<p>ORIENTAL INSURANCE COMPANY LTD. Versus RAHIM ALI AND ANR.</p>	<p>MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p>	
	<p>WITH MFA/14767/2023 (Filing Number)</p>	<p>ORIENTAL INSURANCE COMPANY LTD Versus RAHIM ALI AND ANR (A)</p>	<p>MS R D MAZUMDAR</p>	
46	<p>I.A.(Civil)/2325/2024 in MFA/14466/2023</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus PRASENJIT PAUL AND ANR.</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	
	<p>WITH MFA/14466/2023 (Filing Number)</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus PRASENJIT PAUL AND ANR. H</p>	<p>MR. R GOSWAMI</p>	
	<p>WITH I.A.(Civil)/8206/2024 (Filing Number)</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus PRASENJIT PAUL AND ANR. H</p>	<p>MR. R GOSWAMI</p>	
47	<p>I.A.(Civil)/2326/2024 in MFA/7227/2024</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RIBI DUTTA AND 2 ORS</p>	<p>MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR</p>	
	<p>WITH MFA/7227/2024 (Filing Number)</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RIBI DUTTA AND 2 ORS F</p>	<p>MR. R GOSWAMI</p>	
	<p>WITH I.A.(Civil)/8710/2024 (Filing Number)</p>	<p>CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus RIBI DUTTA AND 2 ORS F</p>	<p>MR. R GOSWAMI</p>	

48	I.A.(Civil)/2621/2024 in MFA/83/2012	UNION OF INDIA Versus ON THE DETAH OF KALYAN CHAKRABORTY, HIS LEGAL HIRS	GAUTAM GOSWAMI	
	WITH MFA/83/2012	UNION OF INDIA Versus KALYAN CHAKRABORTY	MSB DEVI MR G GOSWAMI, RLY.ADV. MRS. M PHUKAN MS.R R BORAH	DR.B AHMED MR.H K GOGOI MR.S ROY MR.M H LASKAR
49	I.A.(Civil)/3450/2024 in FAO/12947/2024	ABDUL KADIR LASKAR Versus AMIR HUSSAIN CHOUDHURY AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
	WITH FAO/12947/2024 (Filing Number)	ABDUL KADIR LASKAR Versus AMIR HUSSAIN CHOUDHURY AND 5 ORS	MR. A M BARBHUIYA	
	WITH I.A.(Civil)/12948/2024 (Filing Number)	ABDUL KADIR LASKAR Versus AMIR HUSSAIN CHOUDHURY AND 5 ORS	MR. A M BARBHUIYA	
50	I.A.(Civil)/111/2025 WITH LCR in MACApp./557/2019	SRI ATUL SAIKIA Versus UNITED INDIA INSURANCE CO. LTD., AND 4 ORS	MR. P HAZARIKA (R-3) MRS. B GOGOI MS M BORAH (R-1)	MR. K K BHATTA
	WITH MACApp./557/2019	UNITED INDIA INSURANCE CO. LTD., Versus SRI ATUL SAIKIA and 5 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. P HAZARIKA (R-3) MR. P HAZARIKA (R-3) MRS. B GOGOI (R-1) MS M BORAH (R-1) P. BORAH (R-3) MR. H S BORAH (r-4) MS. M SAIKIA (R-6)
	WITH MACApp./364/2022	NATIONAL INSURANCE COMPANY LTD Versus SRI ATUL SAIKIA and 5 ORS	MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MRS M SUTRADHAR MR.S RAHMAN(R-1) MR.I CHOUDHURY(R-1) MR S M ABDULLAH P MR A SARMAH MS H DAS MR.D SAIKIA(R-1)
52	I.A.(Civil)/159/2025 in MACApp./136/2025	DIPA TALUKDAR Versus BARNALI CHUTIA AND 2 ORS	MS. N S THAKURIA MS D ANGANA	
	WITH MACApp./136/2025 (Filing Number)	DIPA TALUKDAR Versus BARNALI CHUTIA AND 2 ORS A	MS. N S THAKURIA	
53	I.A.(Civil)/200/2025 WITH LCR in MACApp./57/2023	SMTI CHITRA BARMAN and ANR Versus UNITED INDIA INSURANCE COMPANY LIMITED	MR. M TALUKDAR	MR S S SHARMA MR S S SHARMA MS.L SHARMA MRA SHARMA
	WITH MACApp./57/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI CHITRA BARMAN and 4 ORS	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR. B J MUKHERJEE	MR.O P BHATI(R-5) MR. M TALUKDAR (R-1,2) MR.T C DAS(R-5) MRD MONDAL(R-5) MR.P SARMA(R-5) MR. A SHAKIL (R-1,2) MR S KHAN(R-5)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
4)	MS. P DAS	05-02-2025	To	28-02-2025
5)	MR. R P SINGH	29-01-2025	To	18-02-2025
6)	MR. M A CHOUDHURY	30-01-2025	To	08-02-2025
7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
10)	DARAK ULLAH	04-02-2025	To	07-02-2025
11)	MR. A SATTAR	08-02-2025	To	14-02-2025
12)	MR. N ISLAM	05-02-2025	To	07-02-2025
13)	MR. B NATH	11-02-2025	To	28-02-2025
14)	MR. D BORAH	06-02-2025	To	17-02-2025
15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025